

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

INDEX

IN

RESPONSE AFFIDAVIT ON BEHALF OF
COMMISSIONER, MUNICIPAL CORPORATION,
DEHRADUN (RESPONDENT NO.4)

Original Application No. 477/2022

Rajendra Gangsari

Applicant

Versus

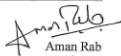
State of Uttarakhand and Ors.

Respondents

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Dated: 08th April, 2023



Aman Rab
Advocate

(Counsel for respondent no. 4)

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI
RESPONSE AFFIDAVIT ON BEHALF OF
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Rajendra Gangsari

Applicant

Versus

State of Uttarakhand and Ors.

Respondents

AFFIDAVIT of Manuj Goyal,
 aged about 36 years, S/o Shri
 Ghanshyam Aggarwal, presently
 posted as Commissioner,
 Municipal Corporation, Dehradun.

Deponent

I, the above-named deponent do hereby solemnly affirm and state on
 oath as under: -

That the deponent is presently posted as the Commissioner,
 Municipal Corporation, Dehradun and is competent to sign and
 swear the instant affidavit.

- 2) That this Hon'ble Tribunal vide order dated 02.08.2022,
 constituted a Joint Committee and directed the same to submit
 factual and action taken report within two months.

Manuj Goyal



- 3) That in compliance of order dated 20.10.2022, report of the Joint Committee has been submitted vide email dated 13.12.2022.
- 4) That thereafter, the above noted O.A. was listed for hearing on 23.01.2023, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

"5. In view of the averments made in the application and observations made in the report, we consider it appropriate to have response of (1) the State of Uttarakhand, through Chief Secretary, Government of Uttarakhand; (2) the Principal Secretary, Urban Development, Government of Uttarakhand; (3) the Principal Chief Conservator of Forests (HoFF), Government of Uttarakhand; (4) the Commissioner, Municipal Corporation, Dehradun; (5) the Vice Chairman, Mussoorie Dehradun Development Authority; (6) the Member Secretary, Uttarakhand Pollution Control Board (UKPCB) and (7) the District Magistrate, Dehradun, who stand impleaded as respondents No. 1 to 7. The Registry is directed to prepare and attach memo of parties to the application and issue notices to the respondents requiring them to file their reply/response within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF."



- 5) That in compliance of the aforesaid directions, the actions taken by the Nagar Nigam Dehradun for improvement of Solid Waste Management are enumerated in the succeeding paragraphs.

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6) The deponent states that M/s Ramkey Enviro SPV Dehradun Waste Management Pvt. Ltd. which was given the contract for managing Sheeshambada Processing Plant failed to process the waste and dispose-off the RDF generated as per standards owing to which their contract has been terminated and for management of the Plant a new company i.e., M/s National Federation of Farmers Procurement, Processing and retailing Cooperatives of India Ltd. (NACOF) has been selected via E-Tender. The Plant is being operated by the said company from 26.11.2022 as per standards. Details of the work done till date by the newly contracted company to run the Plant smoothly are as under-

i) At Sheeshambada Processing Plant and Sanitary Landfill Site the work of overhauling the machinery operated in the Plant was done by the contracted company in which mainly all trommel Conveyor belts, Shredder Compost Sieve etc. were installed. In addition to that repair work of trommel shed was done. In this connection copy of the bill is being marked and filed as **Annexure No.1** to this affidavit.

ii) Action is being taken to dispose-off the RDF produced after processing at Sheeshambada Processing Plant and Sanitary Landfill Site through M/s Birla Cement, M/s Satna Madhya Pradesh M/s JK Cement Ltd. Rajasthan and M/s Shree Cement Ltd. Rajasthan. For disposal of RDF M/s NACOF, the contracted company has entered into an agreement with M/s Shree Cement and with M/s Birla and M/s Satna Cement through the assistance of a third party. Till 27.03.2023, 1572.33 tonnes of RDF was sent by the contracting company for disposal. A copy of detail of RDF



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sent for disposal to cement Plants is being marked and filed as Annexure No. 2 to this affidavit.

iii) The process of purchasing new vehicles by M/s NACOF to provide adequate resources as required at Sheeshambada Processing Plant and Sanitary Landfill Site is in progress. Copy of the order is being marked and filed as Annexure No. 3 to this affidavit.

iv) Repair work of the back side wall of Sheeshambada Processing Plant and Sanitary Landfill Site premises has been completely done so that water does not leak out of the Plant during monsoon. A copy of the bill is being marked and filed as Annexure No. 4 to this affidavit.

v) At Sheeshambada Processing Plant's landfill site, arrangements have been made to collect the leachate in the leachate pond from the legacy waste through pump. The work of treating the leachate is being done through CDRO and MEE. A photocopy of logbook in this regard is being marked and filed as Annexure No. 5 to this affidavit.

7) **Tour for monitoring the landfill site of Sheeshambada Processing Plant** – From time to time Sheeshambada Processing Plant was inspected by the Honourable Mayor / Municipal Commissioner, Municipal Corporation Dehradun / Chief Municipal Health Officer, Regional Authority, Uttarakhand Pollution Control Board, Dehradun, Legislative Assembly Estimates Committee, joint committee of Hon'ble National Green Tribunal and directions have been given for further improvement in compliance of which action



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has been taken by the Nagar Nigam Dehradun and M/s NACOF, the contracted company which operates Sheeshambada Processing Plant. Photographs of the Site Visit are being marked and filed as Annexure No.6 to this affidavit.

- 8) That directions were issued from time to time to take necessary action, to the former company operating the landfill site at Sheeshambada Processing Plant i.e., M/s Ramkey Enviro SPV Dehradun Waste Management Pvt. Ltd. for disposal of RDF stored in the SLF of the processing plant as per the terms and provisions of the concession agreement and notices were issued for immediate disposal of the stored RDF. Due to non-processing and non-disposal of the stored RDF by the above stated company from the Plant financial penalty has been imposed on them from time to time. A fine to the tune of Rs 1.47 crore was imposed on the company and has been deducted from their bills. Due to non-resolution of the ongoing issue with the company regarding the RDF stored in the plant, 20 percent amount of the company amounting to Rs 4.58 crore has been withheld under clause 2.3.1 (iii) of the agreement. Apart from this Nagar Nigam Dehradun has claimed an amount of Rs 73.48 crore on the company for non-disposal of dumped solid-waste and another claim of Rs 15.95 crore has been made against them for non-disposal of residual waste amongst other claims.

- 9) It is pertinent to mention that sanitation and cleanliness is one of the most important works of Nagar Nigam for which the urban solid waste management plan has a big role to play. Under solid waste management door-to-door collection, segregation, secondary storage, transportation, processing and disposal of garbage are the



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main tasks. To make any urban solid waste management system successful the above-mentioned action plan has to be implemented simultaneously. With a view to get good results in the cleaning and sanitation system of the city the following action plan is being worked out effectively by the Nagar Nigam Dehradun-

i. Door-to-Door Garbage Collection:

- a) To strengthen the door-to-door system, new cleaning equipment / machines, 5 refuse garbage compactors (14 cum) and 75 hopper tipper vehicles, (3.1 cum) and 20 hopper tipper vehicles (1.8 cum) have been purchased. Small and big vehicles according to the roads have been purchased so that hundred percent garbage can be collected. A plan to purchase some other necessary cleaning vehicles and equipment is also under process.
- b) With the help of Smart City, a software/mobile application is being prepared for more effective monitoring of garbage/cleaning system and quick disposal of the problems of general-public related to garbage.
- c) Monitoring system has been deployed to monitor and evaluate door-to-door waste management. For this Project Management Consultancy (PMC) has been selected by whom effective monitoring of solid waste management shall be done. Technology-based monitoring of companies associated with door-to-door waste management is also being ensured.



ii. **Separation/segregation of waste:** For door-to-door waste management emphasis is being laid on door-to-door segregation of waste. Good management of city's garbage depends upon its segregation system. For this continuous initiative is being taken at the Nagar Nigam level.

a) **Information, Education and Communication**

(IEC)- Work is being done to make the community aware through various activities about segregation of garbage at the Nagar Nigam level. For this IEC activities are being conducted among various stakeholders. Ward-wise programs are being organized to increase participation of people and to change their behaviour. Community organizations, schools, colleges, RWA etc. are actively participating in this program. In the area covered under Nagar Nigam Dehradun, work is being done through IEC for source segregation of garbage.

b) **Door-to-door waste management program:**

Through various programmes like rallies, painting competition etc. the work of spreading awareness among the public is being done in which a large number of schools and children are participating. Besides this the cleanliness campaign is being run by the Hon'ble Mayor with the help of residents by visiting each ward. Apart from this people and organizations who are doing good work in the field

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of cleanliness are also being honoured so that others get inspired towards cleanliness.

- c) **Bulk Waste Generator-Work** to mark the commercial establishments, housing societies and high-rise apartments as bulk waste generators (BWG) is being done by the Nagar Nigam Dehradun. After marking, the bulk waste generators are being asked to be oriented towards the management of organic waste coming out of its premises and in addition to that work is also being done to motivate them to carry out self-composting in their establishment. In addition to that it has also been made necessary for them to register on the mobile application of the Nagar Nigam and give information with respect to segregation of waste. So far 622 bulk waste generators have registered on the mobile application. The bulk waste generators were informed through public notices to register and were also directed to ensure segregation of waste and providing waste to vehicles of the Nagar Nigam. Many bulk waste generators have, along with the registration presented an action plan to the Nagar Nigam for segregation of garbage and self-disposal of organic waste. On 20.03.2023 a meeting was held with the bulk waste generators under the chairmanship of the Municipal Commissioner in which an action plan was presented for the disposal



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of organic waste. Since 21.03.2022 challans were imposed in which more than 70 housing societies were fined to the tune of Rs.10,000 each for not making arrangements for disposal of organic waste. In this connection a copy of the public information given and notice published in newspapers for registration is being marked and filed as Annexure No.7 to this affidavit.

- d) **Home Composting-** Under Solid Waste management special emphasis is being laid on source segregation of garbage in the wards. Due to this people are constantly being motivated to make compost from wet waste. Along with this work is also being done by voluntary organizations by which people are also being motivated for home composting so that maximum amount of wet garbage can be disposed of.
- e) **Prevention of single use plastic-** For effective prevention of single use plastic in Dehradun city, action is being taken regularly against the people who are selling and using single use plastic as per the Government Order in this regard. A copy of the details of challan amount and confiscation are being marked and filed as Annexure No. 8 to this affidavit.

- iii. **Secondary Transfer Station:** Nagar Nigam Dehradun has an action plan for construction of a mechanised transfer



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station in Kargi and Dhoran. Under this, there is a plan to set up a transfer station with the latest mechanized technology equipment for collecting garbage from door-to-door vehicles. E-tender has been invited for preparation of DPR on the basis of technical aspects of construction of transfer station. According to the DPR, the budget will be demanded from the government. Around half of the funds for this proposal is proposed by the Nagar Nigam Dehradun.

- iv. **Waste processing:** After expansion of limits of Nagar Nigam Dehradun, the area has increased from 64.48 sq.km to 196.45 sq.km and ward numbers have increased from 60 to 100. Dehradun is the capital of the State as well as a tourist city. Apart from this large number of national institutions are located in the Dehradun city area due to which a large number of people and tourists come. As a result, the production of garbage is increasing day by day. Due to the presence of forest and densely populated area under the Nagar Nigam Dehradun, suitable land is not available with Nagar Nigam for the implementation of solid waste management plant. At present, Nagar Nigam is taking action for disposal of garbage in limited capacity. Implementation of other schemes related to the disposal of garbage produced in the city area is very important. It is necessary for effective waste management as well as in the interest of the city to work on the proposed action plan for the waste produced from the 100 wards of the Municipal

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area. In addition to the Sanitary landfill site more land is required for the implementation of other schemes related to waste management. The process of identifying suitable land is in progress. About 5-6 hectares of land will be required for other schemes including additional scientific landfill site. Due to non-availability of land, Nagar Nigam is not able to implement the schemes related to garbage disposal in the interest of city and public. In this context, for identifying suitable land and its subsequent allotment to the Nagar Nigam, the office of the Nagar Nigam has sent a letter bearing number - 411/ST/2022 dated 23.09.2022 to Divisional Forest Officer, Forest Division, Dehradun and a letter bearing number 455/ST/2022 dated 15.10.2022 to the Divisional Forest Officer, Forest Division, Mussoorie and land has also been shown to the Forest Department at four places as the final allotment of land is to be done by Forest Department. A committee has been constituted for land identification at the district level who has been conducting meetings from time to time. A copy of the letter issued to Forest Department for identifying the land is being marked and filed as **Annexure No. 9** to this affidavit.

- a) **Planning of Bio-CNG Plant-** In assistance with GAIL, the Nagar Nigam Dehradun has initiated the work for setting up a Bio-CNG Plant. The work for plant will start immediately after availability of land. With the establishment of this Plant, the cow



dung/organic waste generated from the dairies would be disposed of.

- b) **Material Recovery Center (MRF)**- The Material Recovery Center (MRF) for municipal solid waste is being proposed which will have the facility for disposal of 150 to 200 metric tonnes of waste. The same is pending due to land allotment. However, after establishment of MRF Municipal waste would be effectively and scientifically disposed with least impact to environment. This will reduce the pressure of garbage at the processing plant. Presently two mini MRF centers are operational in Ward No. 97 Harrawala and Ward No. 100 Nathuwawala. Dry, wet and domestic hazardous waste is segregated at the sanitation center operated at Harrawala and Nathuwawala and the recyclable waste is sent to the recycler at the sanitation center and compost is prepared from the wet waste by machine.
- c) **Construction and Demolition Waste Processing Plant**- For C&D waste processing unit, EOI has been floated and preliminary proposals have been sought. On availability of land, it is proposed to issue RFP for the implementation of the scheme.
- d) **Micro Composting Plant**- There is a plan to set up a micro composting plant for disposal of the municipal waste produced in the area under Nagar



Nigam Dehradun through a centralized system. Land is being identified for this and it is proposed to set up a composting plant of 5-10 metric ton capacity.

- 10) That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.


Deponent

Verification: -

I, Manuj Goyal, do hereby solemnly affirm and verify on oath that the contents of the above affidavit in paragraph nos. 1, 3, 5, 6(Partly), 7, 8, 9(Partly) and 10 are true to my personal knowledge and those in paragraph nos2, 4, 6(Partly) and 9(Partly) are based on the perusal of records. Nothing material has been concealed and no part of it is untrue. So, help me God.



L.T.I of the Deponent.
Place: Dehradun


Deponent

I, Aman Rab, Advocate, do hereby declare that the person making this affidavit and alleging himself to be Manuj Goyal is the same person who is known to me from the papers produced by him before me in this case.


Aman Rab
Advocate

Enroll. No.- UK No. 365/2007





Solemnly affirmed before me on this day of 6th April, 2023 at Dehradun at about 10⁰⁰ AM/PM by the deponent who has been identified by the aforesaid person.

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

Notary

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This affidavit is sworn before me by
 Enr. Manoj Kumar Adv.
 who is
 at Dehradun.

28/4/2023
 KM. LAKSHMI DEVI
 Advocate & NOTARY, Dehradun

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Tax Invoice

Annexure No 1

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Horizon Energy Solutions

Office : S 3, Dwarika Tower, Vidyasagar Nagar, Central Spine, Jaipur, 302009

Reg. Address : 7th floor Akash Mall S.no-24 Aerodrome Circle, Kota, 324005

Phone no: 9571747169 Email: mahi@horizonenergy.in

GSTIN: 08AVSP48128Q2L, State: 08-Rajasthan

LUT no: AD081122014419E


Bill To:	Bill	
NACOF INDIA LTD. NACOF India Ltd Sheeshambada waste management processing plant, sheeshambada, sherpur, selapu, dehradun -248011, Uttarakhand GSTIN - 23AGCE944K1Z1 State: 23-Madhya Pradesh	NACOF India Ltd Sheeshambada waste management processing plant, sheeshambada, sherpur, selapu, dehradun -248011, Uttarakhand	Place of supply: 05-Uttarakhand Invoice No. : 172 Date : 16-02-2023 PO Date : 10-02-2023 PO Number : 19

Sl. No.	Item Name	Unit	Qty	Unit Price	Amount	Taxable amount	Tax	Amount
1	SIGMA PLUS 250W LED FLOOD LIGHT 5700K EL		5	Nos	₹ 5,000.00	₹ 25,500.00	₹ 5,510.00 (18%)	₹ 34,310.00
2	SIGMA PLUS 400W LED FLOOD LIGHT 5700K EL		5	Nos	₹ 11,500.00	₹ 57,500.00	₹ 10,350.00 (18%)	₹ 67,850.00
Total					10	₹ 87,000.00	₹ 15,660.00	₹ 1,02,660.00

Sl. No.	Taxable amount	Rate	Tax amount	Amount
CGST	₹ 87,000.00	18%	₹ 15,660.00	
Sub Total				₹ 1,02,660.00
Total				₹ 1,02,660.00
Received				₹ 0.00
Balance				₹ 1,02,660.00

Invoice Amount in Words

One Lakh Two Thousand Six Hundred Sixty Rupees only

<p>Thanks for doing business with us</p> <p>Bank Name: Kotak Mahindra Bank Bank Account No. - 4847249605 Bank IFSC code : KKBK0003715 Account holder's name : Horizon Energy Solutions</p>	<p>For, Horizon Energy Solutions</p>  <p>Authorized Signatory</p>
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For NACOF

 Authorized Signatory

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TAX INVOICE

Mondex Infotech Solutions 14 Arya Nagar II, Dehradun sales@mondexinfotech.com 9548077139, 8954007105 GSTIN: 05ARIPR1830Q22B	Date: 15/02/2022 Invoice No: MIS/22-23/099 State: Uttarakhand State Code: 05
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Buyers

TO
 EARTHERA-SUSTAINABLE WASTE MANAGEMENT PVT LTD
 HOUSE NO218, ANNAPURNA ROAD
 INDORE
 GSTIN: 23AAGCE9414K1ZJ

S. No	Description of Goods	HSN	UNIT	RATE	AMOUNT
1	IP COLOUR VU CAMERA	8525	7 No's	2600/-	18,200.00
2	4 PORT POE SWITCH	85176290	4 No's	4500/-	18,000.00
3	NETWORK RACK	85381090	1 No's	2800/-	2800.00
4	NETWORK CABLE	8544	610 Mtr	25 Rs/-	15,250.00
5	CABLE (support)	8544	400 Mtr	10 Rs/-	4000.00
6	OUTDOOR BOX	853690	4 No's	2500/-	10,000.00
7	PVC BOX	853690	10 No's	100/-	1000.00
8	USB EXTENSION CABLE	8544	1 No's	170/-	170.00
9	WIRELESS MOUSE	84716060	1 No's	650/-	650.00
10	8 PORT NETWORK SWITCH	8517	1 No's	1500/-	1500.00
11	LAYING CHARGES	995461	610 Mtr	8 Rs/-	4880.00
12	INSTALLATION & PROGRAMMING	995461	11 Job	500/-	5500.00
13	TESTING OF OLD CAMERA & CABLE	995461			3000.00
TOTAL					84,950.00
IGST @18% on item no. 1 to 13					15,291.00
NET TOTAL					1,00,241.00

AMOUNT: - Rs One Lac Two Hundred Forty One only

Bank Detail

Mondex Infotech Solutions
 BANK: - Indian Bank
 A/C NO: - 50404847876
 IFSC: - IDIB0000515
 Main Sahasra Dhara Chauraha
 Dalanwala Road Dehradun

For Mondex Infotech Solutions

Bhanu Prakash Singh
 9548077139



M/S Chand Automobile Engineers
50 Goods Road, Opp Jan Dharma Hall
Dehradun
GSTIN/UIN : 05AGPB3653J12K
State Name : Uttarakhand, Code : 05
E-Mail : chandautomobiles@gmail.com

Consignee (Buyer) to

SARVIRA SUSTAINABLE WASTE MANAGEMENT PVT LTD
HOUSE NO 218, ANNAPURNA ROAD,
Indore,

GSTIN/UIN : 23AAGCE8414K12J
State Name : Madhya Pradesh, Code : 23
Place of Supply : Madhya Pradesh

Buyer (Bill to)

SARVIRA SUSTAINABLE WASTE MANAGEMENT PVT LTD
HOUSE NO 218, ANNAPURNA ROAD,
Indore,

GSTIN/UIN : 23AAGCE8414K12J
State Name : Madhya Pradesh, Code : 23
Place of Supply : Madhya Pradesh

Invoice No. CAB/22-23/1001	Date 22-Dec-22
Delivery Note	Material/In/Out/Status
Reference No. & Date 1001 dt. 22-Dec-22	Other References
Buyer's Order No.	Order
Dispatch Date No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery	

Sl No	Description of Goods and Services	HSN/SAC	GST Rate	Quantity	Rate	Net Amt	Tax Amt	Total
1	Hydraulic Simpson 26 LTR	2710	18 %	10 BKT	2,700.00	27,000.00		27,000.00
	Packing & Forwarding InterState 12% IGST Output	0005	18 %				800.00	8,141.00
	Total			10 BKT		27,000.00	1,141.00	28,141.00

SECURITY CHECK.
No. 10
Date 22.12.22
Sign. *[Signature]*



Net/Total Amount

Total

10 BKT

28,141.00

Twenty Three Thousand Seven Hundred Eight Indian Rupees Only

Sl No	Description of Goods and Services	HSN/SAC	Yaxista Value	Invoiced Date	Tax Amount	Total Amount
			27,000.00	18%	800.00	27,800.00
			800.00	18%	141.00	941.00
			Total		941.00	28,141.00

Amount in Words: Five Thousand One Hundred Forty One Indian Rupees and Ninety paise Only

Buyer's Name
Buyer's PAN : AOBPB3653J

Buyer's Signature
I declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.
Buyer's Seal and Signature

Company's Bank Details
Account Name : M/S Chand Automobile Engineers
Bank Name : Punjab National Bank - 2644
A/C No. : 18430070002662
Branch & IFSC Code : RAJA ROAD DEHRADUN & PUNB0184300
Swift Code

SUBJECT TO DEHRADUN JURISDICTION

This is a Computer Generated Invoice

FOR *[Signature]*
Authorised Signatory

Seller's Name

Seller's Address

Seller's Contact No.

Seller's Email

Seller's Signature

Seller's Seal

[Signature]

[Signature]

Trade Solution 18-19
No. S-3,S-4, RIICO Shopping Center,
Industrial Area, Jhohwara

Jaipur
GSTIN/UIN: 08AYNPP7149K1ZM
State Name : Rajasthan, Code : 08
Contact : 0141-2345777, 4919461202801, 9929460280
E-Mail : suraj@tradeindia2015@rediffmail.com

Consignee (Ship to)
EARTHIERA-SUSTAINABLE WASTE MANAGEMENT PVT. LTD.
House No. 218, Annapurna Road, Siddhipuram
Colony, Indore
GSTIN/UIN : 23AAGCE9414K1ZJ
State Name : Madhya Pradesh, Code : 23

Buyer (Bill to)
EARTHIERA-SUSTAINABLE WASTE MANAGEMENT PVT. LTD.
House No. 218, Annapurna Road, Siddhipuram
Colony, Indore
GSTIN/UIN : 23AAGCE9414K1ZJ
State Name : Madhya Pradesh, Code : 23

Invoice No. SURJ02-13M81	e-Way Bill No. 771385017063	Dated 16-Dec-22
Delivery Note	Mode/Terms of Payment	
Reference No. & Date.	Other Reference	
Buyer's Order No.	Dated	
Dispatch Doc No.	Delivery Note Date	
Dispatched through	Destination	
By Road	Dehradun	
Bill of Lading/LR-RR No.	Motor Vehicle No. RJ14GL5374	
Terms of Delivery		

Description of Goods	HENSAC	Quantity	Rate	per	Amount
MAGNEET (85051900) 24x35x12		2 nos.	1,15,000.00	nos.	2,30,000.00
				18 %	41,400.00
Output IGST					
Total		2 nos.			₹ 2,71,400.00



Amount Chargeable (in words)

INR Two Lakh Seventy One Thousand Four Hundred Only

Taxable Value	Integrated Tax Rate	Amount	Total Tax Amount
2,30,000.00	18%	41,400.00	41,400.00
Total: 2,30,000.00		41,400.00	41,400.00

Tax Amount (in words) : INR Forty One Thousand Four Hundred Only

Company's PAN : AYNPP7149K

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Customer's Seal and Signature

Company's Bank Details

Bank Name : AXIS BANK CC A/C.NO.921030007626527

A/c No. : 521030007626527

Branch & IFS Code: NIWARCO ROAD, JAIPUR & UTIB0003630

for Suraj Trade Solution 18-19

SUBJECT TO JAIPUR JURISDICTION

This is a Computer Generated Invoice

FOR M.A.C.O.F

 Authorized Signatory



R.P Enterprises

GSTIN: 23AAGCE9414K1ZJ
State of Madhya Pradesh

Tax Invoice

Bill To:

**Earthera sustainable
waste management
private limited.**

HOUSE NO 218 ANNAPURNA ROAD Indore

GSTIN Number: 23AAGCE9414K1ZJ

State: 23-Madhya Pradesh

Invoice No.: 478
Place of Supply: 23-Madhya Pradesh
Date: 21-02-2023

Sl No	Item Name	HSN, SAC	Quantity	Price/unit	Taxable Price/Unit	Amount
1	JCB 2dx (frywheel kada, labor, opening and fitting.)		1	Rs 7,500.00	Rs 7,500.00	Rs 7,500.00
2	Mahindra blaze. (complete new clutch cylinder, labor opening and fitting)		1	Rs 3,600.00	Rs 3,600.00	Rs 3,600.00
3	Mahindra blaze. (clutch plate, opening and fitting)		1	Rs 7,500.00	Rs 7,500.00	Rs 7,500.00
4	Exvator (track motor opening.)		1	Rs 1,500.00	Rs 1,500.00	Rs 1,500.00
5	Job 3dx. (wiring repair)		1	Rs 2,700.00	Rs 2,700.00	Rs 2,700.00
Total						Rs 22,800.00

Pay To-

Bank Name: Canara Bank, Banjarawala

Bank Account No.: 5578261000019

Bank IFSC code: CNRB0005578

Account Holder's Name: R.P Enterprises

Invoice Amount In Words

Twenty Six Thousand Nine Hundred and Four Rupees only

Terms And Conditions

Thank you for doing business with us.



Sub Total Rs 22,800.00
IGST@18.0% Rs 4,104.00
Total Rs 26,904.00
Received Rs 0.00
Balance Rs 26,904.00
Payment Mode Credit

For NACOF
Signature
Signature

TAX INVOICE 121

ORIGINAL FOR RECEIPT

Sales Office / Godown: **ORIENT ELECTRIC LIMITED**
 Ibrahimpatnam Revenue Mandal No: 4-37/1 (Survey no 28A & 28B) Bengaluru
 Village, Adibatla Municipal, Range Reddy District,
 Hydresabad -501510 (TELANGANA)

CIN	L1110GQR218PLD32892
PAN	AACCO3298R
Dist	9021, Hyderabad Dist
GSTIN	36AACCO3298R125

Bill to: Code: 8201431 Horizon Energy Solutions SRNO, 34th, 7th Floor, Akash Mall, Aerodrome Circle, New Gach Bhand, STATE -RAJASTHAN KOTA - 324005 (RAJASTHAN) INDIA State Code/Name:05, Rajasthan Mobile No : 9571747169 Email :	Ship / Delivery to: Code: 464265 NACOF India Limited CIO Earths Sustainable Waste Management P Ltd, Waste Management Processing Plant, Sheeshambada, Sherpur, Belgaol, Dahradun - 248011 (UTTARANCHAL) INDIA State Code/Name: 05, Uttarakhand Mobile No : 9571747169	Invoice Number: 262111883 Invoice Date: 15.02.2023 Acknowledge No: 112315278054958 Acknowledge Date: 2023-02-15 17:20:00 Customer PO No: SPAR/23/013015 Customer PO Dt: SAP Delivery No: 8011030849 eWay Bill No: 17159272649 Sales Order No: 7918828955 Sales Order Dt: 15.02.2023	
GSTIN: 36AA029X2982Z1	PAN: AYC0298R	GSTIN: 36AAAD0469F1Z7	PAN: AAARIC03R

Slno	Material Code	Material Description	Qty	UoM	Net Rate (INR)	Taxable Amt (INR)	IGST (%)	IGST Amt (INR)	CGST (%)	CGST Amt (INR)	SUIGST (%)	SUIGST Amt (INR)	Total Amount (INR)
1	UPDM-40-CE, 16W/540-648008	SIGMA PLUS 40W LED FLOOD LIGHT 16W EL	5.0	EA	6675.00	43275.00	18.00	7807.50	0.00	0.00	0.00	0.00	51182.50
TOTAL			5.0			43275.00		7807.50		0.00		0.00	51182.50

Total Taxable Amt (INR) : 43275.00
 Total Tax Amt (INR) : 7807.50
 Kerala Flood Cess : 0.00
 Total Amt (incl of Taxes) (INR) : 51182.50
 Rounding Off (INR) : 0.50
 Invoice Value (INR) : 51183.00

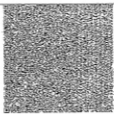
This document is computer generated hence does not require signature.

SECURITY CHECK
 No. 34
 Date: 14/02/23
 Sign: [Signature]



Amt in words (use of a scale): **FIFTY ONE THOUSAND ONE HUNDRED EIGHTY THREE RUPEES ONLY**
 Weight: 32.00 KG | Volume: 10.800 FT3 | Goods: **5 Box**

Remarks:
 Terms & Conditions:
 1. All payments are to be made through account payee (payee:GORT05NEPT)
 BHIM-UPI-OR CODISHM-UPDEBIT CARD POWERED BY RuPay in favour of Orient Electric Limited
 2. No cash payment will be accepted.
 3. Interest shall be charged as per company policy on overdue amount.
 4. All disputes are subject to Delhi Jurisdiction exclusively.
 * Goods under transit insurance**



Authorized Signatory	Receipt Confirmation	Transportation Details	
	Date of Receipt	Delivery Pts. LHM	
Stamp & Signature		LR No.: 23717464	Veh. Type: COURIER
		LR Date: 15.02.2023	Vehicle No.: TSB8UP139

GSTIN-05CHOPS1452F

GSTIN No. 05CHOPS1452F129

TAX INVOICE

Mob. : 9719044204



SANJEEV

Line Jeevangarh Vikasnagar, Dehradun (U.K.)

Invoice No. 476

Date 04/02/2023

To FARTHERA-SUSTAINABLE WASTE MANAGEMENT PVT LTD.

Address HOUSE NO-318 ANNAPURNA ROAD INDORE MADHYA PARADESH

Party GSTIN State Code 23

Sl. No	Particulars	Qty	Rate	Amount	
				Rs.	P.
1	LNT 200 - 29/12/22 - 31/12/22 तक दिन 3 01/01/23 - 31/01/23 तक 1 माह			20000=00	
				200000=00	
				/	
Total Amount				220000=00	
Discount				-	
Taxable Amount				220000=00	
C. GST 3% @				19800=00	
S. GST 3% @				19800=00	
I. GST @				-	
Total Amount				259600=00	
TDS %				-	

Amount in words

दो लाख उन्सठ हजार

दू सौ कपड़े माल -

Bank Details

Bank : PNB : Anfield grant, Vikasnagar

A/c No.- 16611132000062

IFSC - PUNB01166110

For: SANJEEV
संजीव शर्मा
मोटर वर्कस
Auth. Signature

Subject to Vikasnagar Jurisdiction only
E.&O.E

Handwritten signature

For: SANJEEV
संजीव शर्मा
मोटर वर्कस
Auth. Signature

Automobile Engineers
 23AAACB9414K1ZJ
 Madhya Pradesh, Code: 23

23AAACB9414K1ZJ
 Madhya Pradesh, Code: 23

23AAACB9414K1ZJ
 Madhya Pradesh, Code: 23

23AAACB9414K1ZJ
 Madhya Pradesh, Code: 23

23AAACB9414K1ZJ
 Madhya Pradesh, Code: 23

Invoice No: GAE/22-23/1154
 Date: 18-Jan-23
 Delivery Note: Mode/Term of Payment Due
 Reference No. & Date: 1154 dt. 18-Jan-23
 Other References:
 Buyer's Order No.: Dated
 Dispatch Order No.: Delivery Note Date
 Dispatched Through: Destination

Terms of Delivery

Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	Per. %	Amount
1 Grease Gun 10 KG	8413	5%	1 PCS	4,380.00	PCS	4,380.00
2 Bolt Fastners Conv	7325	18%	80 PCS	80.00	PCS	4,000.00
						8,380.00
						IGST Output Round Off 887.80
						9,267.80
						0.80
						10,350.55
						₹ 200
						10,350.55

NO. 10/1/11/123
 Date: 18/1/23
 Sign: [Signature]



Total 81 PCS - 10,350.55
 ₹ 200

Ten Thousand Three Hundred Thirty Eight Indian Rupees Only

Sl No	HSN/SAC	Taxable Value	Applicable Tax	Total Tax Payable
1	8413	4,380.00	219.00	4,599.00
2	7325	4,000.00	720.00	4,720.00
		Total 8,380.00	939.00	9,319.00

Ten Thousand Eight Hundred Eighty Seven Indian Rupees and Fifty paise Only

Being Goods Sold.
 Company's PAN : ADBP9653J

Company's Bank Details
 Jan-Peters Name : 305 Chand Automobile Engineers
 Bank Name : Punjab National Bank - 2853
 A/c No. : 184300700005552
 Branch & P Code : RAJA ROAD DEHRADUN & PIN-248004
 SWIFT Code :

The Dealer has the invoice shows the actual price of the goods described and that all particulars are true and correct.
 Customer's Seal and Signature

SUBJECT TO DEHRADUN JURISDICTION
 This is a Computer Generated Invoice

For NACOF
 Authorised Signatory

TAX INVOICE

SHRI BALA JI ENTERPRISES

Invoice No.000131

Dated- 10-01-2023

GOVT - CONTRACTORE

Buyer's Order No.

Dated-02-01-2023

B-89 VASANT VIHAR NEAR TBT SEEMADWAR DEHRADUN.

ConsigneeNATIONAL FEDERATION OF FARMERS PROCUREMENT
PROCESSING & RETAILING CO- OPERATIVES OF INDIA LTDHIGH-309,SHIVAJEE PASRK NEAR TE
KANKARBAGH PATNA

Site Add- SEESAMBADA DEHRADUN U.K.

GSTIN/UIN:10AAABNO498F1ZY

(Buyer if other than consignee)

JCB 2DX 1736 MACHINE KIRLOSAR ENGINE TOP OVERHAULING JOB

S No	Description of Goods	HSN/SAC	Quantity	Rate	Total	IGST %	GST Amt	Total Amt
1	CYLINDER LNER	84099999	4	2334.00	9344.00	20%	2616.32	11960.32
2	GASKET FOR CYL. HEAD (THICKNESS 1.2)	84840000	1	1351.00	1351.00	20%	378.28	1729.28
3	PISTON RING 5801519683	84840000	4	300.00	1200.00	20%	300.00	1500.00
4	VALVE GUIDE(FOR INLET & EXHAUST)	84099911	8	107.00	856.00	20%	239.68	1095.68
5	VALVE SEAT INSERT(INLET)	84099990	4	122.00	488.00	20%	148.64	636.64
6	VALVE SEAT INSERT(EXHAUST)	84099990	4	208.00	832.00	20%	232.96	1064.96
7	VALVE COLLET	84099990	25	25.00	400.00	20%	132.00	532.00
8	VALVE SEAL	84099111	8	98.00	784.00	20%	215.04	999.04
9	SET OF JOINTS.	84099111	1	2092.00	2092.00	18%	371.16	2463.16
10	SET OF O RINGS.	84840000	4	45.00	180.00	18%	46.80	226.80
11	SET OF COPPER WASHERS.	87069900	1	393.00	393.00	18%	69.94	462.94
12	BEARING TWI KIR HA 304	84830000	1	384.00	384.00	18%	69.12	453.12
13	BEARING MAIN KIR HA 404	84830000	1	1799.00	1799.00	18%	337.83	2136.83
14	BEARING CR KIR STD	84830000	1	1403.00	1403.00	18%	252.54	1655.54
15	SPRINK FILTER FOR LUBRICATING OIL	84122000	1	300.00	300.00	18%	54.00	354.00
16	FUEL FILTER ELEMENT PRE.(Bosch Part no	84122000	1	125.00	125.00	18%	22.50	147.50
17	FUEL FILTER ELEMENT MICRO.(Bosch Part	84122000	1	142.00	142.00	18%	25.56	167.56
18	Head Repair Charges	9997	1	3500.00	3500.00	18%	630.00	4130.00
19	FP & Autometer Calibration Charges	9997	1	5000.00	5000.00	18%	900.00	5900.00
20	Engine Overhauling Charges	9997	1	14000.00	14000.00	18%	2520.00	16520.00
21	Radiator Repairing job	9997	1	2000.00	2000.00	18%	360.00	2360.00
22	Critsler/Freight/ Loading Unloading	9997	2	1200.00	2400.00	18%	432.00	2832.00
					55764.00		11841.42	67605.42



Taxable Value	IGST
55764.00	11841.42

Remarks :**Declaration**

We declare that this invoice is the actual price of goods described and that all particulars are true and correct.

for SHRI BALA JI ENTERPRISES

Authorized Signatory

Total Expenditon for TATA JS Engine Repairing		
Chhotu Singh Kota 9660774258		
S.NO	EXPENSES by MACHINE	AMOUNT
1	Engine Block (2nd hand)	42000
2	Engine Parts (35036 +1500)	36536
3	Labour Charges	15000
4	Freight for Engine Parts and tools	3500
5	Travelling Labour (To and From) (kota - Haridwar - Kota)	5000
6	Taxi fare Haridwar to Dehradun	1600
	Total	103636
Expenses of Repairing by NACOF		
1	Freight for Old Engine (Plant to JCB to Dehradun to Plant)	3000
2	Crank and Piston Fitting (Work at Dehradun)	6900
3	Head Repair at Dehradun	2500
4	JS Mountaing and Nut Bolt	2580
5	Diesel Pump Repair	20512
6	Foot ball louping	6500
	Total	41992
	Total Expenses for Engine Repairing (103636 + 41912)	145628



FOR NACOF
 Authorised Signatory

Hg


R.P Enterprises

 RST-1, USARA, POUSHA,
 State: Madhya Pradesh

0942527272

GSTIN: 23AAGCE9414K1ZJ

 23 Madhya Pradesh
 21-02-2023

Tax Invoice

Bill To

**Earthera sustainable
 waste management
 private limited.**

HOUSE NO 218 ANNAPURNA ROAD Indore

GSTIN Number: 23AAGCE9414K1ZJ

State: 23-Madhya Pradesh

 Invoice No.: 478
 Place of Supply: 23-Madhya Pradesh
 Date: 21-02-2023

Sr	Particulars	UOM	Quantity	Price/unit	Taxable Price/Unit	Amount
1	JCB 2dx (Rywheel kads labor, opening and fitting.)		1	Rs 7,500.00	Rs 7,500.00	Rs 7,500.00
2	Mahindra blazo. (complete new clutch cylinder, labor opening and fitting)		1	Rs 3,600.00	Rs 3,600.00	Rs 3,600.00
3	Mahindra blazo (clutch plate, opening and fitting)		1	Rs 7,500.00	Rs 7,500.00	Rs 7,500.00
4	Exvator (track motor opening.)		1	Rs 1,500.00	Rs 1,500.00	Rs 1,500.00
5	Jcb 3Dx (wiring repair)		1	Rs 2,700.00	Rs 2,700.00	Rs 2,700.00
Total						Rs 22,800.00

Pay To

Bank Name: Canara Bank, Banarawale

Bank Account No.: 5578261000019

Bank IFSC code: CNRB0005578

Account Holder's Name: R.P Enterprises

Invoice Amount in Words:

Twenty Six Thousand Nine Hundred and Four Rupees only

Terms And Conditions

Thank you for doing business with us.



Sub Total	Rs 22,800.00
IGST@18.0%	Rs 4,104.00
Total	Rs 26,904.00
Received	Rs 0.00
Balance	Rs 26,904.00
Payment Mode	Credit

 For NACOP
 [Signature]
 Head, Regulatory

[Signature]

GSTIN : 07BNZP57210R1ZT

Mob: 9811488017
7962195494**DEEPAK TYRES TRADING CO.**

Specialist in : TYRES RETRADING & O.T.R. TYRES

Deals in : All Type of Tyres, Tubes, Flaps, Tyre Belt (Patta), Conveyor Belt & Rim

All Types of Rubber Goods Item, Machinery Parts & Iron Scraps Items etc.

Shop No. CW-320, Sanjay Gandhi Transport Nagar, Delhi-110042

Factory CW-315, Sanjay Gandhi Transport Nagar, Delhi-110042

Invoice Date 27/04/22	Book No. 26	Invoice No. 1281	Transportation Mode : M. Lab Transport (H.S. 5000)
State : Delhi	State Code : 07		Vehicle Number : Date of Supply : G.R. No. : E-way Bill No. : No of Cases 286

Details of Receiver (Billed to)		Details of Receiver Shipped to	
AGARWAL GREEN CHAM SOLIDITY SHED Address: HANARAH ROAD, POST IN TOWNSHIP, JALPAIGURI - 751117 GSTIN: 10ABEK 8728412F State: BIHAR		AGARWAL GREEN CHAM SOLIDITY SHED Address: HANARAH ROAD, POST IN TOWNSHIP, JALPAIGURI - 751117 GSTIN: 10ABEK 8728412F State: BIHAR	

S.No.	DESCRIPTION	HSN CODE	QTY.	RATE	Rs. AMOUNT	P.
1	TYRE 1000-20 Radial JK	4011	286	14725	39450	00
2	Retread of TYRE 1200-24	4008210	483	14000	56000	0
3	Retread of TYRE 1000-20	4008210	286	10,000	20,000	00



HSN	GST	Taxable Value	GST AMOUNT	TOTAL
4011	28%	39450	11046	115450
4008210	18%	76000	13680	140176
TOTAL		115450	24726	140176

Rupees :

TERMS & CONDITIONS

- Goods once sold will not be taken back
- All disputes are subject to Delhi Jurisdiction.
- No. 1201 to 1208, Book No. 25 to 26, Book 7 (Refer - 02)
- Original - White, Duplicate - Pink, Triplicate - Yellow
- Printed by: S. S. Publishers, Sonagpur, Delhi-110042

Bank Details :

Bank Name : UNION BANK OF INDIA
Account Number : 280110800000
Bank Branch / BIC : UBI00517330
Branch : Bahad, Sector-16

For DEEPAK TYRES TRADING CO.

Dube

Authorized Signatory

For Authorized Signatory

Kg

Grand Automobile Engineers
Jodhpur, Opp. Jai Bhawan
Dehradun
GSTIN/UIN : 05A0CE0414K1ZJ
State Name : Uttarakhand, Code : 05
E-Mail : tax@grandautoeng.com

Invoice No. **GA622031032** Dated **28-Dec-22**
Delivery Note
Reference No. & Date
1882 dt. 28-Dec-22
Buyer's Order No.
Dispatch Date No.
Dispatched through
Terms of Delivery

Buyer (Ship to)
SHRISHYAMAGRIWALE WASTE MANAGEMENT PVT LTD
HOUSE NO 218, ANNAPURNA ROAD,
Indore,
GSTIN/UIN : 23AAGCE0414K1ZJ
State Name : Madhya Pradesh, Code : 23

Buyer (Bill to)
SHRISHYAMAGRIWALE WASTE MANAGEMENT PVT LTD
HOUSE NO 218, ANNAPURNA ROAD,
Indore,
GSTIN/UIN : 23AAGCE0414K1ZJ
State Name : Madhya Pradesh, Code : 23
Place of Supply : Madhya Pradesh

S	Description of Item	HSN/SAC	IGST Rate	Quantity	Rate	IGST	Disc %	Amount
1	Top Roller EX	84314930	18 %	1 PCS	6,850.00	1,233.00		8,083.00
2	Ball Fasteners Conv	7325	18 %	50 PCS	90.00	8.10		981.90
	IGST Output							1,503.00
	Total			51 PCS				9,653.00 Rs.



Amount in Words: **Nine Thousand Eight Hundred Fifty Three Indian Rupees Only**

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
84314930	6,850.00	18%	1,233.00	1,053.00
7325	2,900.00	18%	522.00	450.00
Total	9,750.00		1,755.00	1,503.00

Amount in Words: **One Thousand Five Hundred Three Indian Rupees Only**

Bank: **Bank of India**
Company's PAN : **AORP8382J**

Company's Bank Details
At New's New
Bank Name : **M/S Grand Automobile Engineers**
A/c No. : **Punjab National Bank - 2556**
SWIFT Code : **19230000000000000000**
Branch : **RAJA ROAD DEHRADUN & PURN0184300**

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.
Customer's Seal and Signature

Ma

FOR NACO
Signature
Authorized Signatory

SUBJECT TO CUSTOMER APPROVAL
Bill is Computer Generated Invoice

For M/S Grand Automobile Engineers
Authorized Signatory

DEVrani EARTHMOVERS.		TAX INVOICE						
AUTHORIZED DISTRIBUTOR. ELVI BARDHAL INDIA (Lubricants) AUTHORIZED DEALER-SALES & SERVICE GENSETS POWERED BY: TATA ENGINES, OPERATORS. S-75 / P-30 K-93, 91 TRANSPORT NAGAR, DEHRADUN U.K. GSTIN/UIN: 05AUXPD1778R120		Invoice No.0092	Dated- 15-01-2023					
		Buyer's Order No.	Dated-02-01-2023					
		Supplier's Ref.	Other Reference(s)					
Consignee EARTHRA SUSTAINABLE WASTEMANAGEMENT PVT LTD HN-21SANNAPURNA ROAD INDORE M.P. Uttarakhand, Code : 05 Site Add- SEESAMBADA DEHRADUN U.K. GSTIN/UIN-23AAGCE9414K1ZJ		JCB 20X 1735 MACHINE KIRLOSKAR ENGINE TOP OVERHAULING JOB						
S No	Description of Goods	HSN/SAC	Quantity	Rate	Total	Tax %	IGST Amt	Total Amt
1	CYLINDER LINER	84099940	4	2236.00	8944.00	28%	2516.32	11460.32
2	GASKET FOR CYL. HEAD (THICKNESS 1.2)	84841000	1	1981.00	1981.00	28%	554.68	2535.68
3	PISTON RING 5801519883	84841000	4	860.00	3440.00	28%	1033.12	4473.12
4	VALVE GUIDS(FOR INLET & EXHAUST)	84099911	8	107.00	856.00	28%	239.68	1095.68
5	VALVE SEAT (INSERT)(INLET)	84099990	4	203.00	812.00	28%	227.36	1039.36
6	VALVE SEAT INSERT(EXHAUST)	84099990	4	208.00	832.00	28%	232.96	1064.96
7	VALVE COLLET	84099990	16	31.00	496.00	28%	138.72	634.72
8	VALVE SEAL	84099111	8	36.00	288.00	28%	80.64	368.64
9	SET OF JOINTS.	84099111	1	2082.00	2082.00	18%	374.76	2456.76
10	SET OF G RINGS.	84841000	4	65.00	260.00	18%	46.80	306.80
11	SET OF COPPER WASHERS.	87089900	1	383.00	383.00	18%	68.94	451.94
12	BEARING TIM KIR HA 304	84823000	1	304.00	304.00	18%	54.72	358.72
13	BEARING MAIN KIR HA 404	84823000	1	1786.00	1786.00	18%	321.48	2107.48
14	BEARING CR KIR 510	84823000	1	1403.00	1403.00	18%	252.54	1655.54
15	SPIN ON FILTER FOR LUBRICATING OIL	84212000	1	300.00	300.00	18%	54.00	354.00
16	FUEL FILTER ELEMENT PRE.(Boach Part n	84212000	1	125.00	125.00	18%	22.50	147.50
17	FUEL FILTER ELEMENT MICRO.(Boach Part	84212000	1	140.00	140.00	18%	25.20	165.20
18	Head Repair Charges	9987	1	3,000.00	3000.00	18%	540.00	3540.00
19	PP & Autometer Calibration Charges	9987	1	3,000.00	3000.00	18%	540.00	3540.00
20	Engine Overhauling Charges	9987	1	14,000.00	14000.00	18%	2520.00	16520.00
21	Radiator Repairing job	9987	1	2,000.00	2000.00	18%	360.00	2360.00
22	Criddle/Freight/ Loading Unloading	9987	2	1,200.00	2400.00	18%	432.00	2832.00
TOTAL					55764.00		11841.42	67605.42



Bank Details
In Favor Of - DEVRANI EARTHMOVERS
BANK- HDFC BANK.
A/C NO- 50200070010886
IFSC Code- HDFC0008899
PAN - AUXPD1778R
CLEMENT TOWN MORE DEHRADUN

Taxable Value	IGST	
55764.00	11841.42	

FOR THE COF
Authorized Signatory

Handwritten signature



M/S Chand Automobile Engineers
 63, Gandhi Road, Opp. Jai Dhanashah
 Dehradun
 GSTIN/UIN : 23AAGP3655JZK
 State Name : Uttarakhand, Code : 19
 Email : chandautoengs@rediffmail.com

Invoice No. CAC/22-23/1016	Dated 24-Dec-22
Delivery Note	Mode/Terms of Payment DATE
Reference No. & Date. 1012_28_24/Dec-22	Other References
Buyer's Order No.	Date
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery	

Consignee (Ship to)
BATHELA SUSTAINABLE WASTE MANAGEMENT PVT LTD
 HOUSE NO 218, ANNAPURNA ROAD,
 Indore,
 GSTIN/UIN : 23AAGCE9414K12J
 State Name : Madhya Pradesh, Code : 23

Buyer (Bill to)
BATHELA SUSTAINABLE WASTE MANAGEMENT PVT LTD
 HOUSE NO 218, ANNAPURNA ROAD,
 Indore,
 GSTIN/UIN : 23AAGCE9414K12J
 State Name : Madhya Pradesh, Code : 23
 Place of Supply : Madhya Pradesh

S. No.	Description of Goods	HSN/SAC	GST Rate	Quantity	Rate	per	Disc. %	Amount
1	Primary Element	84213100	18 %	2.00 Nos	2,079.27	Nos		4,158.54
2	Safety Element	84213100	18 %	2.00 Nos	677.12	Nos		1,354.24
3	Filter Cartridge Water Separator	84211100	18 %	2.00 Nos	1,017.80	Nos		2,035.60
4	Oil Filter 9333BAV00170N	84212300	18 %	2.00 Nos	570.34	Nos		1,140.68
5	Fuel Filter Paper Element	84212300	18 %	2.00 Nos	782.71	Nos		1,525.42
6	H-TANKI CAP NUT GECO	8409	18 %	1.00 Nos	130.00	Nos		130.00
7	Radiator Cap							
7	Diesel Filter Kit M404447	8421	18 %	2 Set	210.00	Set		420.00
8	Diesel Filter 306308	8421	18 %	2 PCS	375.00	PCS		750.00
9	Hand Primer(Peod Pump)	8413	18 %	2 PCS	210.00	PCS		420.00
9	Battery Terminal	8535	18 %	24 PCS	100.00	PCS		2,400.00
10	100 Gm Piece							
10	Seal KR 200-400	8431	18 %	2.00 Nos	1,550.00	Nos		3,300.00
11	Boom & Dipper Seal Kit							
11	Seal Kit 400-500	8431	18 %	1.00 Nos	1,550.00	Nos		1,550.00
12	Bushel Seal Kit							
12	Seal KR 800-1000	84129000	18 %	1 Set	1,390.00	Set		1,390.00
13	TB 3DX							
13	Job Filter Kit	84	18 %	1 KR	1,850.00	KR		1,850.00
14	Filter Kit	8421	18 %	3.00 Nos	590.00	Nos		1,650.00
15	Oil & Diesel Set Of 2							
15	3DX							
15	Diesel Filter 306308	8421	18 %	3 PCS	375.00	PCS		1,125.00
16	Air Filter- 6H411AB	84	18 %	3 PCS	1,150.00	PCS		3,450.00
17	Inner / Outer							
17	Original							
17	Filter Kit-AX1013815	84212300	18 %	1 Set	1,150.00	Set		1,150.00
18	Tata 200							
18	Air Filter 519770AB	8421	18 %	1 Set	2,470.00	Set		2,470.00
19	Tata 200							
19	Oil Filter-5119724	84	18 %	1 PCS	650.00	PCS		650.00
20	Fuel Filter							
20	5052	8421	18 %	1 PCS	380.00	PCS		380.00
21	FWS (St 20813)	84	18 %	1 PCS	1,980.00	PCS		1,980.00
22	JS-205							
22	Fuel Water Separator	8421	18 %	1 PCS	680.00	PCS		680.00
23	JS-205							
23	Air Filter 45515	84212900	18 %	1 Set	3,100.00	Set		3,100.00
24	JS-205 Air							
24	Fuel Tap Stainer MF 1035 (1/2 UNF) 18%	87099900	18 %	1 PCS	140.00	PCS		140.00
25	TATA 200							
25	L N Bolt	7318	18 %	4 PCS	110.00	PCS		440.00
26	With Washer							
26	95-15							
27	Sensor / Relay	8714	28 %	1 PCS	535.00	PCS		535.00
28	3DX							
Total								47,441.00 INR.



GST Output Round Off

40,158.48
 7,282.03
 0.49

Amount Charged (in words)
 Forty Seven Thousand Four Hundred and Eighty Eight Rupees Only

₹ 4.02

Recd by
 Bang Goods Sell.

Company's PAN : AADP3655J

Company's Bank Details
 A/c holder's Name : M/S Chand Automobile Engineers
 Bank Name : Punjab National Bank - 2658
 A/c No. : 18-0066700002658
 Branch & FS Code : RAJA ROAD DEHRADUN & PUNB0184300
 SWIFT Code :

ISSUES:
 We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Invoice No. CAE02-03/015

Date: 30-Dec-02

MS Chand Architecture Engineers
63, Gandhi Road, Opp. Jain Dharamshala
DehradunGSTIN/URN : 05AGCE0414K1ZJ
State Name : Uttarakhand, Code : 05
E-Mail : chand.arnab@rediffmail.comParty : EASTHERA-SUSTAINABLE WASTE MANAGEMENT PVT LTD
HOUSE NO 215, ANAPURNA ROAD,
JALPAIGURIGSTIN/URN : 23AAGCE0414K1ZJ
State Name : Madhya Pradesh, Code : 23
Place of Supply : Madhya Pradesh

	HSN/SAC	Taxable Value	Integrated Tax		Total Tax Amount
			Rate	Amount	
84213100		5,500.78	18%	991.22	991.22
84211100		2,038.80	18%	366.41	366.41
84212900		3,816.10	18%	686.90	686.90
8409		130.00	18%	23.40	23.40
8421		7,475.00	18%	1,345.50	1,345.50
8413		420.00	18%	75.60	75.60
8538		2,400.00	18%	432.00	432.00
8431		4,850.00	18%	873.00	873.00
84120090		1,350.00	18%	243.00	243.00
84		7,930.00	18%	1,427.40	1,427.40
84212900		3,100.00	18%	558.00	558.00
87099900		140.00	18%	25.20	25.20
7318		440.00	18%	79.20	79.20
8214		535.00	28%	149.80	149.80
		Total		7,382.93	7,382.93

Tax Amount (in words): Seven Thousand Two Hundred Eighty Two Indian Rupees and Three paise Only



For NACOF
Authorized Signatory

Mo


R.P. Enterprises

 GSTIN: 23AAACE9414K1ZJ
 23-Madhya Pradesh

Tax Invoice

Bill To:
**Earthera sustainable
waste management
private limited.**

HOUSE NO 218 ANNAPURNA ROAD Indore

GSTIN Number: 23AAACE9414K1ZJ

State: 23-Madhya Pradesh

Invoice No.: 468
Place of Supply: 23-Madhya Pradesh
Date: 25-12-2022

Sl. No.	Description	HSN Code	Quantity	Unit Price	Net Amount	Taxable Value	Tax Amount	Total
1	kin pin set. (2 wheels)		1	Rs 7,600.00	Rs 7,600.00	Rs 7,600.00		Rs 7,600.00
2	Hub seal.		2	Rs 78.00	Rs 78.00	Rs 156.00		Rs 156.00
3	Kaman patte (1-₹3450, 2-₹2410, 3-₹3100)		1	Rs 8,960.00	Rs 8,960.00	Rs 8,960.00		Rs 8,960.00
4	Bolt L washer and bogli		1	Rs 120.00	Rs 120.00	Rs 120.00		Rs 120.00
5	Tie rod end		2	Rs 1,100.00	Rs 1,100.00	Rs 2,200.00		Rs 2,200.00
6	Self repair.		1	Rs 7,000.00	Rs 7,000.00	Rs 7,000.00		Rs 7,000.00
7	Khrod work.		1	Rs 4,500.00	Rs 4,500.00	Rs 4,500.00		Rs 4,500.00
8	Transportation.		1	Rs 2,200.00	Rs 2,200.00	Rs 2,200.00		Rs 2,200.00
9	Labor, opening and fitting		1	Rs 13,500.00	Rs 13,500.00	Rs 13,500.00		Rs 13,500.00
							Sub Total	Rs 45,236.00
							IGST@18.0%	Rs 8,322.48
							Round off	-Rs 0.48
							Total	Rs 54,558.00

Pay To-

Bank Name: Canara Bank, Banjarawala

Bank Account No.: 6578261000019

Bank IFSC code: CNRE0005578

Account Holder's Name: R.P Enterprises

Invoice Amount in Words

Fifty Four Thousand Five Hundred and Fifty Eight Rupees only.



Sub Total Rs 45,236.00

IGST@18.0% Rs 8,322.48

Round off -Rs 0.48

Received Rs 0.00

Balance Rs 54,558.00

Payment Mode Credit

 For NACO
 (Signature)
 Date: 25/12/2022



R.P. Enterprises

R.P. Enterprises

House No. 218 Annapurna Road, Indore

M.P. 472001

GSTIN: 23AAGCE9414K1ZJ

GSTIN: 23AAGCE9414K1ZJ

GSTIN: 23AAGCE9414K1ZJ

Tax Invoice

Bill To:

**Earthera sustainable
waste management
private limited.**

HOUSE NO 218 ANNAPURNA ROAD Indore

GSTIN Number: 23AAGCE9414K1ZJ

State: 23-Madhya Pradesh

Invoice No.: 469
Place of Supply: 23-Madhya Pradesh
Date: 28-12-2022

Sl. No.	Description	Quantity	Unit Price	Total Price	Amount
1	Steering pump repair (full complete kit, rotter)	1	Rs 5,500.00	Rs 5,500.00	Rs 5,500.00
2	Gear lever end.	2	Rs 330.00	Rs 660.00	Rs 660.00
3	Steering box repair (piston complete)	1	Rs 11,840.00	Rs 11,840.00	Rs 11,840.00
4	Bolt.	2	Rs 30.00	Rs 60.00	Rs 60.00
5	Labor, opening and fitting.	1	Rs 1,500.00	Rs 1,500.00	Rs 1,500.00
Sub Total					Rs 19,560.00
IGST@18.0%					Rs 3,520.00
Round off					Rs 0.20
Total					Rs 23,080.20

Pay To-

Bank Name: Canara Bank, Banjarwala

Bank Account No.: 5578261000019

Bank IFSC code: CNRB0005578

Account Holder's Name: R.P. Enterprises

Invoice Amount in Words

Twenty Three Thousand and Eighty One Rupees only

Terms And Conditions

Thank you for doing business with us.



FOR MACOF
Advocate
Dehradun



1800-100-5550



Uttarakhand
GSTIN: 05AAGCE9414K1ZJ

Uttarakhand
GSTIN: 05AAGCE9414K1ZJ

R.P. Enterprises

GSTIN: 05AAGCE9414K1ZJ
State: Uttarakhand

Tax Invoice

Bill To:

**Earthera sustainable
waste management
private limited.**

HOUSE NO 218 ANNAPURNA ROAD Indore

GSTIN Number: 23AAGCE9414K1ZJ

State: 23-Madhya Pradesh

Invoice No.: 466
Place of Supply: 05-Uttarakhand
Date: 15-12-2022

Sl. No.	Description	Quantity	Unit Price	Amount	Taxable Price	Tax
1	Job 20x. (engine foundation gudge 2nos 800, engine crank main oil seal 1300, transmission oil seal 800, labor opening and fitting-7000)	1	Rs 9,900.00	Rs 9,900.00	Rs 9,900.00	
2	JCB 30X (wiring and fuse-1200, transmission filter-980, fuel stainer filter-960, Selenide switch-1300, Labor opening and fitting-3500)	1	Rs 7,340.00	Rs 7,340.00	Rs 7,340.00	
3	Mehindra balzo. (DDu valve repair kit complete-7300, radiator repair-2200, adjuster pully and bearing-2460, labor opening and fitting-4000)	1	Rs 17,960.00	Rs 17,960.00	Rs 17,960.00	
				Rs 35,200.00		

Pay To-

Bank Name: Canara Bank, Banjarawala

Bank Account No.: 5578261000019

Bank IFSC code: CNRB0005578

Account Holder's Name: R.P. Enterprises

Invoice Amount In Words

Forty One Thousand Five Hundred and Thirty Six Rupees only

Terms And Conditions

Thank you for doing business with us.

Sub Total Rs 35,200.00
SGST@9.0% Rs 3,168.00
CGST@9.0% Rs 3,168.00

Received	Rs 0.00
Balance	Rs 41,536.00
Payment Mode	Credit



[Signature]
Authorized Signatory

[Signature]

QUOTATION

STANDARD AUTO GENERAL ENGINEERS
 M.nagar Road
 Sharni-247776 (U.P.)
 Sageglobal@yahoo.in | www.Sageglobal.in

FEB 06, 2023

REF. NO.:SAGE/NACOF/156

NACOF

SUBJECT: 10 TPH SHREDDER

Thank you for your recent inquiry concerning our **10 TPH SHREDDER** for NACOF.

We are enclosing our prices with Technical Datasheet for your review and are confident that this literature will answer all related concerns, if not, Please feel free to contact with the undersigned to inquire about any of the specifics of this quotation.

Does this reflect everything we discussed, and what you expected? If not, let us know, and we can quickly revise the Quotation to reflect your needs.

Terms & Conditions and any other remarks mentioned herein-below are to be read and understood before proceeding further, in case any doubt please clarify beforehand.

If the Quotation is on Target, kindly let us know how to proceed further.

Thank you very much for allowing us the opportunity. Assuring you of our best of attention and service at all times.

Yours Sincerely

For STANDARD AUTO GENERAL ENGINEERS.

Mob: +91-8755029999.

**SAGE ENVIRO**

Kg
 For NACOF
 As per the Quotation

QUOTATION

STANDARD AUTO GENERAL ENGINEERS
 M.nagar Road
 Sharni-247776 (U.P.)
 Sageglobal@yahoo.in | www.Sageglobal.in

We are pleased to quote you the following:

S.NO.	DESCRIPTION	QTY	UNIT PRICE	TOTAL
1.	10 TPH SHREDDER WITH INPUT & OUTPUT CONVEYOR & VFD PANEL	01 No.	1,65,00,000.00	1,65,00,000.00
	Sub Total			1,65,00,000.00
	GST@18%			29,70,000.00
	TOTAL			1,94,70,000.00



SAGE ENVIRO

Handwritten signature

QUOTATION

STANDARD AUTO GENERAL ENGINEERS
 M.nagar Road
 Shamli-247776 (U.P.)
 Sageglobal@yahoo.in | www.Sageglobal.in

TERMS AND CONDITIONS

1.	PRICES:	All prices are Ex-our works excluding packing and forwarding, Freight charges extra.
2.	WARRANTY:	Our material is covered under the warranty for the period of 12 months from the date of commissioning or 15 months from the date of dispatch from our works, whichever is earlier, Warranty is against any manufacturing defect/bad workmanship only. However, this warrantee does not cover normal wear and tear and or any mishandling of the equipment at your end.
3.	TAXES AND DUTIES:	GST, Octroi or any other taxes or levies by local, state, central and/or other authorities applicable to the goods supplied against each order shall be to purchaser's account at the rate prevailing at the time of dispatch. At present GST @18% will be charged extra.
4.	PAYMENT:	ADVANCE: 30% with purchase order. 70% against Performa Invoice before dispatch of Machines and Equipment.
5.	DELIVERY:	Within 8 weeks after confirmed Purchase Order with Advance.
6.	CIVIL :	Client scope, Drawing will be provided by us.
7.	INSPECTION :	Inspection by buyers, if necessary, will be done at SAGE's works/ warehouse only and the acceptance of SAGE's products by the Buyer's representative after such inspection will be final and conclusive.
8.	CANCELLATION:	No order embodying cancellation or penalty clause can be accepted by SAGE. In the event of cancellation of an order after payment of advance by the Buyers, SAGE reserves the right to forfeit the advance.
9.	ALTERATION :	Telegraphic and telephone alterations in relation to quantities or specifications shall not be valid or binding on SAGE, unless and until a written confirmation thereof is received by SAGE within one week of the date of telephonic or telegraphic alteration made by the Buyer and SAGE's acceptance thereof is obtained.
10.	JURISDICTION:	All or any dispute or dispute arising between the parties on or in relation to the Order acceptance and or acceptance issued by directly and also confirming of order acceptances of our sales engineers representative issued by us directly shall be instituted only in SHAMLI court.

**SAGE ENVIRO**

16

Implement's Conveyor System

Deals in: Conveyor, Conveyor Rollers, Rubber Belts Etc.
(Engineers & Contractors)

SURETY NO. 5, NEAR SHYAM DHARAM KANTA, MEERUT ROAD, HINDON VIHAR, GHAZIABAD (U.P.) (IN 91 510721 0000 1611)

Original For Recipient
Duplicate For Supplier
Tripled for System Issues

Invoice No: 83 Invoice Date: 05/13/2023

Reverse Charge: Yes/No
Scale: IUP

U.S. Import/Export
Version No:
Date of Supply:
Place of Supply:

State Code: 09

Details of Receiver / Billed to:

Details of Consignee (Shipped to):

Name: M/S Euthera Sustainable vest
Address: Implementation Plant P.T.V. 1/3
IN-25, Ambawana Road, Indore (MP)
GSTIN: 23AAGC0194K127
State: MP State Code: 19

Name: Nagar's Idea LTD
Address: Sheela Nagar, West Durga Road
Plant Sheela Nagar, Sector 10, Gurgaon
GSTIN: 05AARSN1988T2P
State: Haryana State Code: 05

Sr. No.	NAME OF PRODUCT / SERVICE	HSN (ACR)	UOM	QTY	RATE	Amount
1	<u>Three winding Machine 300HP</u> <u>I/II Phase</u>	<u>8515</u>		<u>01</u>	<u>20000</u>	<u>20000.00</u>
2	<u>welding Lead 35 x 40mm</u>	<u>8515</u>		<u>1500</u>	<u>40</u>	<u>60000.00</u>
3	<u>Holder</u>	<u>8515</u>		<u>01</u>	<u>300</u>	<u>300.00</u>
4	<u>Welding Clamp with handle</u>	<u>8515</u>		<u>01</u>	<u>350</u>	<u>350.00</u>

Invoice Amount In Words: <u>Twenty One Thousand</u>	Total Amount Before Tax: <u>26900.00</u>
<u>Alone Hundred Seventy Eight Rupees</u>	Freight: <u>200.00</u>
Other Charges:	
CGST: <u>10%</u>	
SGST: <u>10%</u>	
IGST: <u>18%</u>	<u>4878.00</u>
Tax Amount GST:	
Total Amount After Tax: <u>31978.00</u>	



For Implement's Conveyor System

Handwritten signatures and marks at the bottom of the page.

GST No. : 09BEBPA7537Q123

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TAX INVOICE

Implement's Conveyor System

(43)

Deals in : Conveyor, Conveyor Rollers, Rubber Belts Etc.

(Engineers & Contractors)

STREET NO.-3, NEAR SHYAM GHARAM KANTA, MEERUT ROAD, HINDON VIHAR, GHAZIABAD (U.P.) (M) 9900998783, 88510516

Invoice No. 63

Invoice Date: 30/01/2023

Original For Recipient White
Duplicate For Transporter PI
Triplicate For Supplier Yellow

Reverse Charge : Yes / No.

State : UP

Transportation Mode :

Vehicle No. :

Date of Supply :

Place of Supply :

State Code 09

Details of Receiver / Billed to :

Details of Consignee / Shipped to :

Name *M/S. Earthcare Sustainable*
 Address *West management PVT.LTD.*
Hn-28, Annapurna Road Indora (MP)
 GSTIN *23AAGCE9414K1ZJ*
 State *(MP)* State Code *23*

Name *Nacuf India LTD.*
 Address *Sheesham Bada wast mangr*
Plant Sheerbur selgri dehradun
 GSTIN *05AAABND498F1ZP*
 State *Uttarakhand* State Code *05*

Sr. No.	NAME OF PRODUCT / SERVICE	HSN ACS	UOM	QTY.	RATE	Amount
1	Chain sprocket 46th duplex	8483	Mtr	2	8000	16000 = 0
2	Chain sprocket 27th duplex	8483		2	3300	6600 = 0
3	Chain 1" x 10F.t	7315		2	7500	15000 = 0

Total Invoice Amount In Words: *Fasty four thousand*

Total Amount Before Tax 37600 =

Three Hundred Sixty Eight Rupees only.

Freight

Other Charges

Bank Details :

Bank Name :

Bank Account Number :

Bank Branch IFSC :



CGST.....%

SGST.....%

IGST 18.....% 6768 = 0

Tax Amount GST

Total Amount After Tax 44368 =

S. & O. E.

(Taxes)

1. Goods are sold will not be taken back.

2. All disputes are subject to Ghazabad Jurisdiction Only.

For Implement's Conveyor System

Rajesh

Authorized Signer

Rajesh

Rajesh

Implement's Conveyor System

(4)

Deals in : Conveyor, Conveyor Rollers, Rubber Belts Etc.
(Engineers & Contractors)

STREET NO.-3, NEAR SHYAM DHARAM KANTA, REERUT, ROAD, HINDON VILAR, GHAZIABAD (U.P.) (M) 990896763 8851051611

Invoice No.

59

Invoice Date 09/0/2023

Original For Recipient White
Duplicate For Transporter Pink
Triplicate For Supplier YellowReverse Charge : Yes / No.
State : UP

Transportation Mode :

Vehicle No. : UPI4FT 6739

Date of Supply :

Place of Supply :

State Code 09

Details of Receiver / Billed to :

Details of Consignee / Shipped to :

Name M/S Earthera Sustainable
Waste Management PVT LTD.
Address H N 28 A Mahabuzna Road Indore (MP)
GSTIN 23AAAGCE9414K1ZJ
State (MP) State Code 23Name Naco of INDIA LTD
Address Sheeshambada Waste
Management Plant Sheeshambada
GSTIN OSARABND498F1ZP Dehradun
State Uttarakhand State Code

Sr. No.	NAME OF PRODUCT / SERVICE	HSN ACS	UOM	QTY.	RATE	Amount
1	Inclene conveyor 15MTR x 1200 mm with all Accessories	8474	Nos	1	330000	330000
2	Freight			1	11000	11000



Total Invoice Amount in Words: Four Lack Twenty

Three thousand Eighty Rupees Only

Bank Details :

Bank Name :

Bank Account Number :

Bank Branch IFSC :

Total Amount Before Tax	341000
Freight	
Other Charges	
CGST %	
SGST %	
IGST 18 %	61380
Tax Amount GST	
Total Amount After Tax	402380

E.S.C.E.
TENDS1. Goods are sold as is where is taken back.
2. All disputes are subject to Chartered Arbitration Only

For Implement's Conveyor System

Authorized Signatory

205

Implement's Conveyor System

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Deals in : Conveyor, Conveyor Rollers, Rubber Belts Etc.

(Engineers & Contractors)

STREET NO.-3, NEAR SHYAM DHARAM KANTA, NEERUT ROAD, HINDON VIHAR, GHAZIABAD (U.P.) (M) 8090088783, 8851051611

Invoice No. 81 Invoice Date: 27/02/2023 Original For Recipient White
Duplicate For Transporter Pink
Triplicate For Supplier Yellow

Reverse Charge : Yes / No.
State : UP
Transportation Mode :
Vehicle No. : DL 1 LX 7719
Date of Supply :
Place of Supply :
State Code: 09

Details of Receiver / Billed to :

Name M/S Earthese Sustainable
Address West management plant PVT.LTD
N.H-29 Amabuzna Road Indore MP.
GSTIN 23AAGCE9414K1ZJ
State Madhya Pradesh State Code 23

Details of Consignee / Shipped to :

Name NACOF India LTD Sheerham Bada
Address West management plant
Sheerper Saragui Dehradun
GSTIN 05AABND498F1ZP
State Uttarakhand State Code 05

NAME OF PRODUCT / SERVICE

HSN ACS UOM QTY. RATE Amount

Sr. No.	NAME OF PRODUCT / SERVICE	HSN ACS	UOM	QTY.	RATE	Amount
1	Jali with flat Banding	721190 8431	kg	836	20	16720.00
2	MS Flat 50x6	721190	kg	220	65	14300.00
3	Trommel drum Ripeyax Jali & Installation	8431				80000.00
4	Joint charge & Fitting			1	7000	7000.00
5	Freight			1	11000	11000.00

Total Invoice Amount in Words : One Lakh Fifty Two Thousand Two Hundred forty Three Rupees

Total Amount Before Tax 129020.00

Freight

Other Charges

CGST.....%

SGST.....%

IGST 18 % 23223

Tax Amount GST

Total Amount After Tax 152243.00

Bank Details :

Bank Name :

Bank Account Number :

Bank Branch (IFSC) :



For Implement's Conveyor System

Rajesh
Authorized Signatory

B.G.B.
RWS
Goods are sold not to be taken back.
If disputes are subject to Chartered Jurisdiction Only

FOR NIGOP
Muy
AUTHORIZED SIGNATORY

H

Implement's Conveyor System

Deals in : Conveyor, Conveyor Rollers, Rubber Belts Etc.
(Engineers & Contractors)

STREET NO.-3, NEAR SHYAM DHARAM KANTA, MEERUT ROAD, HINDON VIHAR, GHAZIABAD (U.P.) (M) 9900898733, 9051051011

Invoice No.

80

Invoice Date

26/02/2023

Original For Recipient White
Duplicate For Transporter Pink
Triplicate For Supplier Yellow

Reverse Charge : Yes / No.

State : UP

Transportation Mode :

Vehicle No. : DL 1 LX 7719

Date of Supply :

Place of Supply :

State Code 09

Details of Receiver / Billed to :

Details of Consignee / Shipped to :

Name *M/S Earthesa Sustainable*
Address *Wast management Plant Pvt. Ltd*
HN 28 Amnabarna Road Indaz (MP)
GSTIN *23AAAGCE9414K1ZJ*
State *Madhya Pradesh* State Code *23*Name *Nacy India LTD*
Address *Sheesham Bada Wast management*
Plant Sheesham Seligul Dehrazpur
GSTIN *05AAA BND498F1ZP*
State *Uttarakhand* State Code *05*

Sl. No.	NAME OF PRODUCT / SERVICE	HSN ACS	UOM	QTY.	RATE	Amount
1-	Conveyor Belt 800MM Standard	4010	MTR	45	2400	108000=00
2-	Joint Charge					7000=00

Total Invoice Amount in Words: *One Lakh Forty Eight Thousand Six Hundred and Eight Rupees only.*

Total Amount Before Tax 115000=00

Freight 11000=00

Other Charges

CGST _____ %

SGST _____ %

IGST 18 % 22680=00

Tax Amount GST

Total Amount After Tax 148680=00

Bank Details :

Bank Name :

Bank Account Number :

Bank Branch (IFSC) :

T. & C. E.

TERMS

1. Goods are sold as per invoice.
2. All disputes are subject to Ghaziabad Jurisdiction Only.

For Implement's Conveyor System

Rajib

Authorized Signatory



GST No. : 09BEBPA7537Q122

TAX 146 ICE

Implement's Conveyor System

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Deals in : Conveyor, Conveyor Rollers, Rubber Belts Etc.
(Engineers & Contractors)

STREET NO.-1, NEAR SHYAM DHARAM KANTA, MEERUT ROAD, HINDON Vihar, GHAZIABAD (U.P.) (IN) 990828783, 885105111

Invoice No. 70

Invoice Date 07/02/2023

Original For Recipient White
Duplicate For Transporter Pink
Triplicate For Supplier YellowReverse Charge : Yes / No.
State : UPTransportation Mode : Deep Kamal Roadlines
Vehicle No. : UP12BT2944
Date of Supply :
Place of Supply :

State Code 09

Details of Receiver / Billed to :

Details of Consignee / Shipped to :

Name M/S Eastern Sustainable
Address West Management Plant PVT LTD
HN-28 Ambazna Road, Idar (M.P.)
GSTIN 23AAGCE9414K1ZJ
State Madhya Pradesh State Code 23Name Naco of India LTD.
Address Sheesham Bada wast Durgam
Plant Sheesham Selgi Dehri
GSTIN DSAAABND498F1ZP
State Uttarakhand State Code 05

Sr. No.	NAME OF PRODUCT / SERVICE	HSN ACS	UOM	QTY.	RATE	Amount
1-	Conveyor Belt 1000mm chevron	4010	MTR	39	3950	123200-00
2-	Stopper for Tronaf	8474	NDS	2	9000	18000-00
3-	MS Jali 1220X1100X4MM 5MM hole	72089000	PCD	28	5000	140000-00
4-	Freight E WAY BILL NO 4313-1201-7655				10000	10000-00
					Total Amount Before Tax	291200-00
					Freight	
					Other Charges	
					CGST.....%	
					SGST.....%	
					IGST 12.....%	52416-00
					Tax Amount GST	
					Total Amount After Tax	343616-00

Total Invoice Amount in Words : Three Lakh forty three
Thousand Six Hundred & sixteen Rupees

Bank Details :

Bank Name :

Bank Account Number :

Bank Branch / PSC :



For Implement's Conveyor System

Authorized Signatory

Attested Photo Copy

Km. URMILA BHATIA
Advocate & NOTARY, Ghaziabad.

**National Federation of Farmer's Procurement,
Processing & Retailing Co-operatives of India Ltd.**

DEHRADUN RDF DISPATCH DETAIL from 1 Dec 2022 to 27 March 2023

S.NO	DATE	VEHICLE NO.	BILLED TO	DELIVERED PLACE	LOADING WEIGHT (Tons)
1	2022/12/08	MP33H1959	BIRLA CORPORATION LTD.	SATNA, MP	26.22
2	2022/12/15	MP16H1724	BIRLA CORPORATION LTD.	SATNA, MP	28.02
3	2023/01/27	RJ01GC2501	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	24.01
4	2023/02/13	RJ01GC0521	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	24.96
5	2023/02/22	RJ01GC0669	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	26.96
6	2023/03/03	NL01AG2108	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	25.61
7	2023/03/03	RJ01G88775	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	39.05
8	2023/03/03	RJ01G83995	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	36.69
9	2023/03/04	RJ01G83357	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	34.72
10	2023/03/04	NL01AG2109	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	35.79
11	2023/03/05	NL01AF8189	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	40.04
12	2023/03/05	NL01AF8188	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	34.55
13	2023/03/05	RJ01GB9252	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	40.41
14	2023/03/05	RJ01GC3057	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	34.26
15	2023/03/05	NL01AE8319	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	29.31
16	2023/03/05	NL01AG0948	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	31.88
17	2023/03/06	RJ01GB4913	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	33.78
18	2023/03/06	RJ01GC2045	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	35.78
19	2023/03/06	RJ01GC80465	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	44.67
20	2023/03/06	RJ01G83995	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	31.81
21	2023/03/06	NL01AG2107	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	30.07
22	2023/03/06	RJ01GC3044	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	36.59
23	2023/03/07	RJ01G88835	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	33.4
24	2023/03/10	RJ01G00344	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	38.02
25	2023/03/10	NL01AG2108	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	35.82

* STATE

FOR NAGOP

Authorized Signatory

26	2023/03/10	RJ01GB3565	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	31.69
27	2023/03/11	NL01AF68B4	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	30.42
28	2023/03/11	RJ01GB8775	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	37.56
29	2023/03/11	RJ01GB8447	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	30.09
30	2023/03/11	RJ01GB5647	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	30.78
31	2023/03/11	RJ01GC2695	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	32.06
32	2023/03/11	RJ01GB5547	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	21.94
33	2023/03/12	RJ01GB3357	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	30.08
34	2023/03/12	RJ01GB9252	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	27.12
35	2023/03/17	RJ01GC3732	JK CEMENT LTD	CHITTOGRAH, RAJASTHAN	31.03
36	2023/03/21	RJ01GC2167	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	35.99
37	2023/03/22	NL01AG6022	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	37.22
38	2023/03/22	RJ01GB8775	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	39.73
39	2023/03/24	RJ01GB8771	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	41.21
40	2023/03/25	MP33H1856	BIRLA CORPORATION LTD.	SATNA, MP	20.41
41	2023/03/25	NL01AG6034	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	35.58
42	2023/03/26	NL01AG6028	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	39.77
43	2023/03/26	NL01AG2110	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	40.98
44	2023/03/26	RJ01GC2167	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	31.71
45	2023/03/26	RJ01GC2475	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	32.39
46	2023/03/27	RJ01GB9872	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	40.46
47	2023/03/27	RJ01GB9883	M/S SHREE CEMENT LTD	PALI, RAJASTHAN	41.69
TOTAL					1572.33



[Handwritten Signature]

[Handwritten Signature]

Receipt

Date : 27-Mar-2023, 08:12pm

Reference ID : 1119146019

From Account : 171705001977

From Account Name : EARTHERA-SUSTAINABLE WASTE MANAGEMENT PVT LTD

To Account : 922030016672798

To Account Name : Abhinavindus

Amount : 3,00,000

Date : 27-Mar-2023, 08:12pm

Remarks : Excavator booking



EARTHERA-SUSTAINABLE WASTE MANAGEMENT PRIVATE LIMITED

51

HOUSE NO 218, ANNAPURNA ROAD, SIDDHIPURAM COLONY,
INDORE, INDORE, MADHYA PRADESH, 452012
MOB. NO. - 97847 59823

Ref No: PC130/2023-23

24-Mar-2023

To
Abhinav Industrial products,
Kota (Raj).

Kind Attention -> Hemant Solanki

Dear Sir/Madam

Sub: Firm order for Purchase of 1 No. of Komatsu PC130 Hydraulic Excavator

This Purchase Order is with reference to your offer with reference number: dated 24-Mar-2023 and discussions with your sales team. We are hereby confirming this purchase order for 1 No. of Komatsu PC130 Hydraulic Excavator with 4.6 m Boom, 2.1 m Arm, 0.70 cum Bucket and Non-Airconditioned Cabin.

Price (per M/C) ₹ 46,00,000/- (incl. of GST) Quantity : 1 (One only)
TCS @ 0.1%(per M/C) ₹ 4,595/- (incl. in total price)
Total Price : ₹ 46,00,000 (Indian Rupees Forty-six Lakh only). The total price include the basic price of the goods under this purchase, cost of Transportation GST @18% & TCS@0.1%.

Invoicing Address	Consignee Address
As per Financier's Delivery Order	NACOF INDIA LTD., SEESHAMBAGA, NEAR HIMSHREE UNIVERSITY, Uttarakhand - 248157
GSTIN No: 23AAAGC99414C127	GSTIN No: NA

Contact Info: Mobile : 97847 59823; E-mail id:

Transportation: We hereby authorise you to transport the goods under this purchase upto our site through your authorized transporter. Transportation charges for the same has been included in the above said Invoice value.

Insurance: For all the goods under this purchase, First Transit and CPM Insurance for first year will be arranged and Borne by L&T.

Delivery: Ex-Udaipur Depot, Immediate

Warranty: The machine will be warranted for a period of 3000 hours of machine operation or 12 months from the date of Commissioning whichever is earlier, subjected to warranty terms & conditions provided along with the above referred Quotation. We also request you to cover the machine under Extended warranty for an additional period of 24 Months or 4500 hours whichever is earlier from the date of commissioning as per L&T-Vishwas EPTW Program.

Payment Term: As per Financier's Terms

Declaration: Any payment made by us against this purchase will be notified by us later. We hereby declare that the goods we purchase under this order are for use in India only for a period of atleast an-year.

for EARTHERA-SUSTAINABLE WASTE MANAGEMENT PRIVATE LIMITED

Authorised Signatory



FOR NACOF
[Signature]
Authorised Signatory

[Signature]

EARTHERA-SUSTAINABLE WASTE MANAGEMENT PRIVATE LIMITED

52

HOUSE NO 218, ANNAPURNA ROAD, SIDDHIPURAM COLONY,
INDORE, INDORE, MADHYA PRADESH, 452012
MOB. NO. - 97847 59823

Ref No: PC71/2023-23

24-Mar-2023

To
Abhinav Industrial Products,
Kota (Raj)

KIND ATTENTION -> HEMANT SOLANKI

Dear Sir/Madam

Sub: Firm order for Purchase of 2 Nos. of Komatsu PC71 Hydraulic Excavators

This Purchase Order is with reference to your offer with reference number: dated 24-Mar-2023 and discussions with your sales team. We are hereby confirming this purchase order for 2 Nos. of Komatsu PC71 Hydraulic Excavators with 3.7 m Boom, 1.65 m Arm, 0.68 cum Bucket and Non-Airconditioned Cabin.

Price (per M/C) ₹ 31,50,000/- (Incl. of GST) Quantity : 2 (Two only)
TCS @ 0.1% (per M/C) ₹ 3,147/- (Incl. in total price)
Total Price : ₹ 63,00,000 (Indian Rupees Sixty-three Lakh only). The total price include the basic price of the goods under this purchase, cost of Transportation GST @ 18% & TCS @ 0.1%.

Invoicing Address	Consignee Address
As per Financier's Delivery Order	NACOF INDIA LTD., SEESHAMBADA, NEAR HIMGIRI ZEE UNIVERSITY, Uttarakhand - 248157
GSTIN No: 23AAGCE9414K1Z3	GSTIN No: 23AASCE9414K1Z3

Contact Info: Mobile : 97847 59823; E-mail id:

Transportation: We hereby authorise you to transport the goods under this purchase upto our site through your authorised transporter. Transportation charges for the same has been included in the above said invoice value.

Insurance: For all the goods under this purchase, First Transit and CPM Insurance for first year will be arranged and Borne by L&T.

Delivery: Es-Udaipur Depot, Immediate

Warranty: The machines will be warranted for a period of 3000 hours of machine operation or 12 months from the date of Commissioning whichever is earlier, subjected to warranty terms & conditions provided along with the above referred Quotation. We also request you to cover the machine under Extended warranty for an additional period of 12 Months or 2000 hours whichever is earlier from the date of commissioning as per L&T-Vishwas EPTW Program.

Payment Terms: As per Financier's Terms

Declaration: Any payment made by us against this purchase will be notified by us later. We hereby declare that the goods we purchase under this order are for use in India only for a period of atleast an year.

Currently you are providing machines with 0.30 cum. Bucket subsequently you will replace the buckets with 0.68 cum.
for EARTHERA-SUSTAINABLE WASTE MANAGEMENT PRIVATE LIMITED



FOR NACOF

Authorised Signatory

Authorised Signatory



JCB

RAJESH MOTORS (RAJASTHAN) PVT. LTD.

53

CIN:- U55101RJ1987 TC004091
Website :- www.jcbmotors.comKhasra No. 1170-1175, Near DPS School
Bharokota, Ajmer Road, Jaipur-36 (Raj)

Tel: 0141-3027000, 3940001

Fax: 0141-3027001

E-mail: jcb.pr@rajeshmotors.com

Quotation

Q. No.- RMBPL/JAIPUR/JCB/22-23/EESW/MPL

Date - 11/02/2023

M/S EARTH ERA SUSTAINABLE WASTE MANAGEMENT PVT.LTD

JAIPUR

RAJASTHAN

9784759823

GST/PAN No.:

HPN:-

Catalogue No	Catalogue Description	Qty.	Amount
JCB 81/.32/AC	BASIC PRICE	1	2709155.25
	CGST@9%		243823.97
	SGST@9%		243823.97
	TOTAL BEFORE TCS		3196803.20
	TCS@0.1%		3196.80
	ROUND OFF		0.00
	MACHINE COST		3200000.00

Terms & Condition**1. Validity:**

- Above prices are subject to change by the principal without prior notice.
- All general terms and conditions of JCB India Ltd. will be applicable on this quotation.

2. Taxes & Duties:

- Above mentioned price is inclusive of GST @18%(CGST 9% & SGST 9%) and normal TCS @ 0.1 % u/s 206C (1F).
- In case the buyer falls under the category of specified person TCS will collected at the higher rate of 5% as per Section 206CCA.
- The above price is exclusive of RTD registration etc. and there levies if applicable
- Any changes in taxes and duties as applicable at the time of billing, will be extra to your account

3. Insurance: CPM Policy to be provided by you before billing of machine.**4. Payment:** 100% payment prior to dispatch/ Delivery of machine.**5. Warranty:** Standard Warranty as per JCB policy from date of commissioning of machine subject to use of Jcb genuine Parts & Lubricants.**6. Delivery:** Ex-our Showroom Jaipur, from your clear and confirmed order.**7. The goods return after delivery will not be accepted.**

RAJESH MOTORS (RAJ.) PVT. LTD.
Authorized Signatory

Rajesh Motors (Raj.) Pvt.Ltd

[Signature]
Authorized Signatory

Regd. Office: P-1, Transport Nagar, Ajmer Road, Jaipur-3 Ph: 0141-3015916 Fax: 0141-3015932

Branches & Phones :

Kote: (0744) 3008258, 3940001. Fax 3008255 Udaipur: (0294) 3007750, 3940001. Fax 2492549 Abwer: (0144) 3010852, 3940001

[Signature]

GST No. 05AETP55213E120

Quotation No: SBTMCOMEX2006F03

Date: 08-02-2023

To
 M/S SARTH SRA SUSTAINABLE WASTE
 MANAGEMENT PVT. LTD.
 HOUSE NO. 238, SIDDHUPURAM,
 INDORE MADHYA PRADESH, 452001
 MP.

SUBJECT : **OUR OFFER FOR TATA HITACHI EX130 SUPER WITH PIPING KIT & GP BUCKET.**

Dear Sir,

We are pleased to furnish our offer as per the following Terms and Conditions,

Price	This price is inclusive of IGST @ 18%. Any changes in taxes or duties or any additional levies, entry tax/ RTO charges etc. on the above shall be to the purchaser's account.
Taxes & Duties	IGST @18% will be applicable in case of Intra State Supply or CGST 14% & SGST @ 09% would be applicable in case of local Supply.
Delivery	1 Week (Ex works) from receiving a firm workable order and financial clearances.
Dispatch	By Road
Validity	Our offer is valid for acceptance upto 14 days from the date of quotation.
Warranty	Standard Warranty 12 Months / 2000 hrs whichever is earlier from the date of commissioning as per terms

Description	Qty.	Transfer Price	Amount (Rs)
TATA HITACHI EX130 SUPER WITH PIPING KIT & GP BUCKET	1	41,82,542.40	41,82,542.40
Total			41,82,542.40
IGST @ 18 %			7,47,457.60
TTD @ 0.1%			4182.54
Sub Total			49,34,482.54
Total Payment Receivable from You			49,34,482.54

Note: Payment - 100% advance before dispatch of machines.
 Payment will be done in following A/c.
 Customer Name - Sreyano Info And Equipments
 A/c No. - 4114252710
 Bank - State Bank Of India
 RTGS/MFP / PSC Code - SBIN0030407
 Branch - Commercial Branch, First Floor, Karol - 43001, SR

We hope that our offer meets your requirements and we will be awaiting your valued response/order(s)
 We trust that our offer meets your requirements. Please contact us if you need any clarifications.

Thanking You,
 for Sreyano Info & Equipments.

Authorized Signatory

For NACOF

(Signature)
 Authorised Signatory



GST No. GAETFSG213E120

Customer Ref: SBT/TH/MS/2019/08703

Date: 08-02-2023

To
 M/S EARTH ERA SUSTAINABLE WASTE
 MANAGEMENT PVT. LTD.
 HOUSE NO. 218, SIDDIKURAM,
 INDORE MADHYA PRADESH, 452001
 MP.

SUBJECT : SOUR OFFER FOR TATA HITACHI EX70 PRIME WITH PIPING KIT & GP BUCKET.

Dear Sir,

We are pleased to furnish our offer as per the following Terms and Conditions.

Price	This price is inclusive of IGST @ 18%. Any changes in taxes or duties or any additional levies, entry tax/ RTO charges etc. on the above shall be to the purchaser's account.
Taxes & Duties	IGST @18% will be applicable in case of Inter State Supply or CGST 09% & SGST @ 09% would be applicable in case of local Supply.
Delivery	1 Week (2x week) from receiving a firm workable order and financial clearance.
Dispatch	By Road
Validity	Our offer is valid for acceptance upto 14 days from the date of quotation.
Warranty	Standard Warranty 12 Months / 2000 Hrs whichever is earlier from the date of commissioning on machine

Description	Qty.	Transfer Price	Amount (Rs)
TATA HITACHI EX70 PRIME WITH PIPING KIT & GP BUCKET	1	30,21,196.46	30,21,196.46
Total			30,21,196.46
IGST @18 %			5,43,813.89
TCS@ 0.1%			30,00.00
Sub Total			35,95,010.35
Total Payment Receivable from You			35,95,010.35

Note: Payment - 100% advance before dispatch of machines.
 Payment will be done in following A/c.
 Customer Name - Shreyas Infra And
 Equipments
 A/c No. - 4142001710
 Bank - State Bank Of India
 RTGS/NEFT IFSC Code - SBIN0060401
 Branch - Osmundal Branch , First Floor ,Kareed -43001, MP

We hope that our offer meets your requirements and we will be awaiting your valued response/order(s)
 We trust that our offer meets your requirements. Please contact us if you need any clarifications.

Thanking You,
 for Shreyas Infra & Equipments.

Authorized Signatory

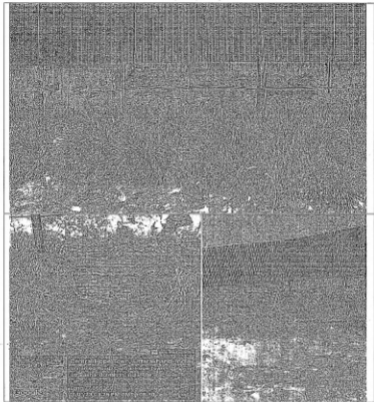
NACOF

Authorized Signatory



Sheeshambada Processing Plant

Boundary Repair photo



NOTARY

Advocate



**National Federation of Farmer's Procurement,
Processing and Retailing Co-Operatives of India Ltd,
(NACOF)**

MEE + ATFD LOG SHEET

FEB 2023 & (March - 2023)



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NACOF

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 02/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	52.12	4.8	640	45	690	55	1.12	44.22	420	8.1				
2	10:00	52.18	4.0	430	48	510	57		45.24	380	7.1				
3	11:00	54.72	5.1	380	57	400	59		46.36	350	7.3				
4	12:00	55.62	5.1	360	55	450	61		47.42	310	7.2				
5	13:00	56.31	5.0	310	58	430	63		48.72	280	7.5				
6	14:00	57.42	4.9	380	62	450	65		49.64	280	7.8				
7	15:00	58.12	5.4	420	64	490	66	1.03	50.11	300	7.1				
8	16:00	59.72	5.1	450	64	500	68		51.22	350	7.0				
9															
10															
11															



Handwritten signature or initials.

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:		Shift:										Date: 08/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	44.12	4.8	600	42	620	55	1.12	48.12	400	2.1				
2	10:00	45.24	4.9	450	45	630	52		49.24	380	2.1				
3	11:00	46.32	5.0	410	42	600	60		50.33	350	2.2				
4	12:00	47.42	5.1	370	50	550	61		51.42	320	2.5				
5	13:00	48.58	5.0	310	55	510	63		52.24	310	2.0				
6	14:00	49.31	4.8	290	52	480	64		53.58	280	2.4				
7	15:00	50.51	5.0	350	60	520	62	1.02	54.14	330	2.3				
8	16:00	51.12	5.1	400	61				55.22	350	2.2				
9															
10															
11															



16

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:			Shift:									Date: 21/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	43.13	4.8	620	45	680	49	1.12	51.21	450	7.2				
2	10:00	44.43	5.0	430	42	520	51		52.44	480	7.5				
3	11:00	50.72	5.1	380	51	470	55		53.72	410	8.1				
4	12:00	51.44	5.2	350	55	450	58		54.11	380	7.2				
5	13:00	52.74	5.1	310	58	420	61		54.92	350	7.2				
6	14:00	52.22	5.0	380	60	410	65		55.26	340	7.1				
7	15:00	54.54	4.8	440	62	380	67	1.24	55.98	390	7.1				
8	16:00	55.76	5.0	380	63	430	69		56.74	430	7.8				
9															
10															
11															



Mo

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 10/02/23			
S.No.	Time (hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mmHg)	Temp (°C)	Vacuum (mmHg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	42.12	5.1	620	44	650	48	1.12	38.14	480	2.0				
2	10:00	43.34	5.4	450	45	510	52		39.24	390	2.1				
3	11:00	44.34	5.0	430	42	470	54		40.82	310	2.1				
4	12:00	45.18	5.2	410	48	410	58		41.27	280	2.0				
5	13:00	46.92	4.8	380	50	310	60		41.34	280	2.1				
6	14:00	47.54	5.0	450	51	370	61		43.58	310	6.9				
7	15:00	48.18	5.1	480	55	480	65		44.74	280	2.2				
8	16:00	49.24	5.1	450	58	450	66	1.01	45.45	290	2.0				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:

Shift:

Date: 11/02/23

S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics			ATFD		Solid Content (kg/hr)
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	
1	9:00	47.11	5.1	650	55	680	59	1.01	44.22	380	7.1				
2	10:00	44.74	5.1	430	57	510	60		45.78	350	7.2				
3	11:00	50.55	5.2	380	59	470	62		46.14	320	7.8				
4	12:00	51.24	5.0	330	61	410	65		46.94	310	7.1				
5	13:00	52.12	5.1	310	62	380	69		45.45	280	7.1				
6	14:00	52.98	5.1	350	65	430	73	1.02	46.64	290	7.0				
7	15:00	53.14	5.0	380	70	450	75		42.33	280	7.0				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NAC OF)

MEE + ATFD LOG SHEET

Project Code:

Shift:

Date: 12/02/23

S.No.	Time(Hrs)	Feed to M.L. (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		M.L.:		M.L. Condensate Characteristics		ATFD		
				Vacuum (mmHg)	Temp (°C)	Vacuum (mmHg)	Temp (°C)	Concentrate Specific Gravity	Concentrate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed ATFD (kg/hr)	Steam pressure to ATFD (kg/cm ²)
1	9:00	51.12	4.8	620	55	690	55	1.01	52.14	380	7.2			
2	10:00	52.74	4.9	430	57	510	59		53.41	340	7.1			
3	11:00	53.18	5.1	410	60	450	61		54.74	310	7.0			
4	12:00	54.74	5.2	380	62	420	65		55.13	280	7.1			
5	14:00	55.75	5.0	430	64	350	70		55.24	250	7.0			
6	15:00	56.11	5.3	450	68	410	72		57.12	300	7.0			
7	16:00	57.14	5.4	480	70	450	75	1.02	58.74	350	7.0			
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:		Shift:											Date: 13/02/23		
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solids (kg/hr)
1	9:00	48.11	5.0	390	45	640	48	1.01	52.11	380	7.1				
2	10:00	48.94	5.0	390	46	550	51		53.14	330	7.0				
3	11:00	49.24	5.0	340	47	480	55		54.48	350	7.2				
4	12:00	50.24	5.1	310	50	450	58		55.55	310	7.3				
5	13:00	51.28	5.0	350	52	410	60		56.78	370	7.1				
6	14:00	52.34	5.0	370	54	280	61		57.18	300	7.2				
7	15:00	53.64	5.0	380	58	450	63	1.04	58.85	280	7.1				
8	16:00	55.12	5.0	410	60	490	65		59.11	250	7.0				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 14/07/20			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	45.11	4.8	580	42	630	42	1.01	51.11	370	2.0				
2	10:00	45.94	4.8	410	43	490	45		52.74	350	2.1				
3	11:00	46.13	4.7	350	44	450	47		53.81	380	2.0				
4	12:00	46.94	5.1	280	46	410	51		54.50	310	2.1				
5	13:00	48.75	5.0	250	48	380	53		55.11	280	2.1				
6	14:00	48.94	5.2	230	50	350	58		55.95	250	6.9				
7	15:00	49.11	5.0	290	57	310	59	1.02	56.24	230	7.0				
8	16:00	30.12	5.0	330	57	350	60		56.70	260	7.0				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 15/02/20			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	7:00	48.12	4-8	590	45	640	48	1.01	55.11	380	7.1				
2	10:00	49.18	5-0	490	46	520	57		56.74	350	7.1				
3	11:00	49.74	5-1	410	48	450	54		57.24	310	7.1				
4	12:00	50.24	5-0	380	49	440	55		58.24	280	7.1				
5	13:00	51.34	5-1	350	57	400	58		59.24	250	7.0				
6	14:00	52.74	5-0	420	53	350	61		59.98	240	7.0				
7	15:00	53.26	5-0	430	55	420	62	1.02	60.74	280	7.0				
8	16:00	54.75	0-9	440	56	450	65		61.24	310	7.0				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:			Shift:										Date: 16/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD				
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)	
1	9:00	42.12	4.8	630	44	690	48	1.07	45.11	550	7.1					
2	10:00	43.18	4.9	430	45	530	50		46.74	480	7.1					
3	11:00	44.25	5.0	410	47	510	52		47.12	480	7.0					
4	12:00	45.58	5.1	380	48	450	56		48.24	480	7.1					
5	13:00	46.42	5.0	310	50	400	58		49.12	450	7.0					
6	14:00	47.18	5.1	400	51	380	61		50.74	460	7.1					
7	15:00	48.05	5.1	420	53	420	63	1.20	51.11	350	6.9					
8	16:00	48.95	5.0	450	55	420	65		52.52	390	7.0					
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16

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:		Shift:										Date: 12/02/23		
S.No	Time (hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD		
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)
1	9:00	45.72	4.7	640	42	680	48	1.01	38.11	480	2.1			
2	10:00	45.98	5.0	380	43	510	49		39.42	410	2.0			
3	11:00	46.24	5.1	350	44	450	50		40.24	380	2.2			
4	12:00	46.98	5.0	330	45	410	57		41.24	310	2.1			
5	13:00	47.18	5.0	390	48	380	53		42.82	280	2.0			
6	14:00	48.42	5.0	420	50	420	55		43.24	250	2.1			
7	15:00	49.24	5.0	450	52	450	58	1.02	44.24	300	2.1			
8	16:00	50.11	5.1	430	54	470	60		45.28	210	2.1			



16

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 10/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	48.14	4.2	580	42	680	41	1.11	41.24	350	6.9				
2	10:00	49.18	4.9	310	43	510	45		42.84	330	6.8				
3	11:00	50.24	5.0	300	44	420	47		43.43	310	6.9				
4	12:00	51.84	5.0	290	45	380	49		44.58	250	6.9				
5	13:00	51.98	5.1	400	48	370	51		45.96	310	7.0				
6	14:00	52.24	5.1	380	44	430	54		46.74	310	7.1				
7	15:00	52.99	5.0	420	50	480	58	1.24	47.24	300	7.1				
8	16:00	53.18	4.9	450	57	490	60		48.14	250	7.1				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:		Shift:										Date: 19/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	50.11	5.0	580	42	630	44	1.01	48.11	390	7.1				
2	10:00	50.92	5.0	470	44	510	45		49.19	350	2.0				
3	11:00	51.24	5.0	380	45	480	46		49.94	310	2.1				
4	12:00	51.95	5.0	350	47	430	48		50.78	300	2.1				
5	13:00	52.41	5.1	310	49	410	50		50.86	250	2.1				
6	14:00	53.74	5.1	280	51	390	51		51.19	220	2.0				
7	15:00	54.84	5.1	340	53	420	55	1.24	52.24	210	2.1				
8	16:00	55.96	5.0	350	55	460	57		53.34	200	2.1				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 20/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	42.11	4.8	610	44	680	48	1.04	44.24	400	7.0				
2	10:00	43.12	4.9	500	45	530	49		45.11	380	7.0				
3	11:00	44.24	5.1	450	47	450	51		46.11	300	7.1				
4	12:00	45.34	5.0	400	48	430	53		47.14	280	7.1				
5	13:00	46.98	5.1	350	50	370	58		48.53	270	7.2				
6	14:00	47.54	5.0	240	51	420	59		49.34	300	7.2				
7	15:00	48.12	5.1	380	53	450	60	1.21	50.11	310	7.1				
8	16:00	49.24	5.0	420	55	480	61		50.48	280	7.0				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:		Shift:										Date: 21/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	39.42	4.7	530	40	620	44	1.01	36.11	380	6.8				
2	10:00	39.98	4.7	400	41	510	48		37.12	370	6.9				
3	11:00	40.12	4.8	350	42	450	49		38.48	350	7.1				
4	12:00	40.94	4.8	310	43	420	57		39.84	310	7.0				
5	13:00	41.72	4.9	280	45	380	53		40.92	250	7.1				
6	14:00	42.24	5.0	270	42	250	55		41.54	210	7.0				
7	15:00	43.11	5.1	280	49	400	58	1.28	42.33	240	7.0				
8	16:00	44.52	5.1	310	50	430	62		43.58	300	7.1				
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kg

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:

Shift:

Date: 22/02/23

S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	31.14	4.8	590	40	670	49	1.01	31.11	380	7.1				
2	10:00	31.18	4.8	310	42	510	49		31.14	280	7.1				
3	11:00	31.92	4.9	350	44	450	51		31.41	250	7.0				
4	12:00	32.11	5.1	360	46	410	52		32.14	300	7.1				
5	13:00	32.74	5.1	370	48	380	53		34.22	210	7.0				
6	14:00	32.14	5.0	250	50	350	58		35.11	250	7.0				
7	15:00	32.16	5.1	210	51	420	60	1.02	36.24	210	7.0				
8	16:00	32.74	5.1	250	53	430	61		37.18	180	7.1				
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kg

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:		Shift:											Date: 23/02/22		
S.No.	Time(Hrs)	Feed to MEL (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:20	24.12	S-1	590	43	620	43	1.02	39.11	360	2.1				
2	10:20	24.18	S-0	310	48	570	49		39.48	340	2.1				
3	11:20	24.42	S-1	350	42	480	57		39.24	310	2.1				
4	12:20	25.18	S-1	360	49	420	54		40.12	280	2.1				
5	13:20	25.59	S-1	240	51	450	68		40.24	230	2.1				
6	14:20	24.84	S-1	310	52	490	62		40.24	210	2.1				
7	15:20	26.28	S-0	260	54	450	63	1.02	41.52	230	2.1				
8	16:20	26.84	S-1	280	57	510	65		41.74	180	2.1				



National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 24/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	25.12	4.9	630	45	690	50	1.11	28.11	200	7.1				
2	10:00	25.74	4.9	510	43	520	54		28.14	280	6.9				
3	11:00	25.19	5.1	420	51	310	58		28.74	270	6.9				
4	12:00	26.57	5.0	410	54	240	60		28.94	250	6.9				
5	13:00	26.78	5.1	350	55	310	64		29.84	220	6.8				
6	14:00	26.86	5.0	210	58	280	68		29.11	180	6.8				
7	15:00	26.91	5.0	280	60	250	71	1.18	28.41	150	6.9				
8	16:00	26.12	5.2	250	64	240	73		28.95	290	7.1				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 28/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	26.24	5.1	590	45	650	49	1.12	31.11	300	7.1				
2	10:00	26.34	5.1	310	43	490	51		32.42	280	7.1				
3	11:00	26.58	5.1	360	49	440	58		33.16	470	7.0				
4	12:00	26.78	5.1	350	57	450	59		34.24	220	7.2				
5	13:00	26.92	5.1	340	55	430	62		35.75	250	7.2				
6	14:00	22.11	5.0	310	58	410	65		26.62	210	6.8				
7	15:00	22.54	4.8	300	62	400	70	1.42	33.14	180	6.9				
8	16:00	28.37	5.1	250	65	350	74		38.24	290	6.8				
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 26/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	32.11	4.8	650	40	680	45	1.11	34.11	350	6.5				
2	10:00	33.24	4.9	390	42	510	50		34.24	280	6.8				
3	11:00	34.84	5.0	330	46	430	51		34.84	400	6.9				
4	12:00	35.08	5.1	310	48	310	53		35.08	320	7.0				
5	13:00	35.54	5.1	280	50	370	54		35.54	210	7.1				
6	14:00	35.92	5.2	250	54	420	58		35.92	280	7.1				
7	15:00	36.16	5.1	210	55	350	59	1.14	36.16	240	7.0				
8	16:00	36.44	5.0	250	58	310	60		36.44	280	7.1				
9															
10															
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 27/02/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	41.11	5.1	620	48	680	51	1.02	32.11	460	7.0				
2	10:00	42.74	5.1	880	50	510	55		32.74	280	7.0				
3	11:00	43.11	5.0	290	51	450	58		32.84	280	7.1				
4	12:00	43.24	5.1	250	54	380	59		32.94	260	7.1				
5	13:00	44.24	5.2	210	58	340	61		32.85	280	7.0				
6	14:00	44.38	5.1	300	62	310	62		32.44	290	7.1				
7	15:00	44.52	5.1	350	64	280	64	1.28	32.74	280	7.0				
8	16:00	44.68	5.0	310	68	200	65		32.41	210	7.1				
9															
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National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 28/07/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		M.E.		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	51.1	6.0	680	65	690	50	1.07	34.24	350	6.8				
2	10:00	52.4	5.4	600	48	510	52		34.74	310	6.8				
3	11:00	53.81	5.1	320	51	450	55		24.94	250	6.8				
4	12:00	53.94	5.0	310	54	410	59		34.95	220	6.9				
5	13:00	54.04	5.1	280	58	380	62		33.42	210	6.9				
6	14:00	54.13	5.0	250	62	310	65		26.11	300	7.0				
7	15:00	54.24	5.1	240	65	300	70	1.02	36.74	210	7.1				
8	16:00	54.31	5.1	300	70	280	71		37.12	350	7.1				
9															
10															
11															



16

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 1

MEE + ATFD LOG SHEET

Date: 01/03/23

Project Code:				Shift:								MEE Condensate Characteristics		ATFD			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)		
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /Hr)								
1																	
2																	
3																	
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5																	
6																	
7																	
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9																	
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CDRO not running due to inlet motor problem

Operator's Sign



Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 2

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 02/03/23				
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD				
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)	
1																
2																
3																
4																
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ACDRs not running due to inlet water pump problem

Operator's



Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 3

MEE + ATFD LOG SHEET

Date: 03/01/23

Project Code:				Shift:						MEE Condensate Characteristics		ATFD			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)						
1															
2															
3															
4															
5															
6															
7															
8															
9															
10															
11															

MEE-ATFD not running due
 COE not running & let motor pump
 Operator's Sign



Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 4

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 04/02/23				
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD				
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)	
1																
2																
3																
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Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 5

MEE + ATFD LOG SHEET

Date: 05/03/23

Project Code:

Shift:

S.No.	Time (hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD					
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)		
1																	
2																	
3																	
4																	
5																	
6																	
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8																	
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ATFD not running due to
COPD inlet motor pump

Operator's Sign

05/03/23



Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Page No.: 06

Project Code:

Shift:

Date: 06/02/23

S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	28.12	5.1	590	41	630	43	1.12	24.19	480	7.1				
2	10:00	28.74	5.1	310	43	460	50		25.14	300	6.8				
3	11:00	29.18	5.1	280	45	430	51		26.74	280	6.9				
4	12:00	29.34	5.2	250	47	410	52		27.54	300	7.1				
5	13:00	30.54	5.2	210	51	380	53		28.24	350	7.4				
6	14:00	30.92	5.3	380	53	350	55		29.74	390	7.1				
7	15:00	31.12	5.1	300	55	400	58	1.32	30.82	310	7.1				
8	16:00	31.84	5.1	250	57	420	60		31.91	250	7.0				
9															
10															
11															

Operator's Sign

Operator's Sign

Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 03

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 07/03/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Food	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	12.14	4.3	610	42	650	44	1.01	15.14	340	6.8				
2	10:00	18.46	4.9	480	45	570	48		16.24	280	6.8				
3	11:00	18.36	5.0	450	48	430	52		16.94	240	6.8				
4	12:00	19.21	5.0	410	50	380	54		17.18	210	6.9				
5	13:00	19.62	5.1	370	51	350	57		18.54	200	7.1				
6	14:00	19.94	5.2	350	53	310	60		19.59	230	7.1				
7	15:00	20.42	5.1	390	55	380	62	1.20	20.84	250	7.1				
8	16:00	20.88	5.1	430	57	400	55		21.92	210	7.1				
9															
10															
11															



Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

MEE + ATFD LOG SHEET

Page No.: 08

Project Code:

Shift:

Date: 08/03/23

S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	18.17	4.9	630	44	610	42	1.12	18.14	400	7.1				
2	10:00	18.82	4.9	390	45	510	51		18.55	380	7.1				
3	11:00	19.14	5.0	340	47	450	52		18.82	310	7.7				
4	12:00	19.38	5.1	310	49	430	54		19.24	280	7.2				
5	13:00	19.54	5.2	350	50	400	58		19.74	230	7.2				
6	14:00	19.92	5.1	280	51	370	62		19.92	250	7.0				
7	15:00	20.20	5.0	250	53	350	64	1.02	20.18	210	7.0				
8	16:00	20.54	5.1	310	55	320	70		21.78	240	7.1				
9															
10															
11															



Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 09

MEE + ATFD LOG SHEET

Date: 09/03/23

Project Code:				Shift:						MEE Condensate Characteristics		ATFD			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
				Vaccum (mm/Hg)	Temp (°C)	Vaccum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)						
1	9:00	19.17	4.3	630	42	690	48	1.21	15.74	380	6.8				
2	10:00	20.18	4.8	510	44	500	50		15.92	350	6.8				
3	11:00	20.72	4.9	470	45	470	51		16.34	310	6.9				
4	12:00	21.23	4.9	420	47	430	53		16.89	280	7.0				
5	13:00	21.54	5.0	380	49	410	55		17.42	250	7.0				
6	14:00	22.19	5.1	350	51	380	57		17.98	210	7.0				
7	15:00	22.58	5.1	360	52	350	58	1.24	18.22	200	7.1				
8	16:00	22.84	5.1	310	53	310	62		18.76	240	7.0				
9															
10															
11															



Operator's Sign



No

Plant In-Charge Sign

National Federation of Farmer's Procurement, Processing and Retailing Co-Operatives of India Ltd, (NACOF)

Page No.: 10

MEE + ATFD LOG SHEET

Project Code:				Shift:								Date: 10/03/23			
S.No.	Time(Hrs)	Feed to MEE (m ³ /hr)	Steam Pressure to Flow rate (kg/cm ²)	VS-I		VS-II		MEE		MEE Condensate Characteristics		ATFD			
				Vacuum (mm/Hg)	Temp (°C)	Vacuum (mm/Hg)	Temp (°C)	Concentrate Specific Gravity	Condensate Flow (m ³ /hr)	TDS	pH	Feed ATFD (kg/hr)	Feed	Steam pressure to ATFD (kg/cm ²)	Solid Output (kg/hr)
1	9:00	14.17	4.8	670	44	620	48	1.02	17.14	350	6.8				
2	10:00	15.18	4.8	490	46	510	50		12.84	320	6.8				
3	11:00	16.24	4.8	410	47	450	51		18.12	280	7.0				
4	12:00	17.34	4.9	350	49	410	53		18.64	280	7.1				
5	13:00	18.11	5.0	280	51	370	55		18.92	240	7.0				
6	14:00	18.87	5.1	240	53	390	57		19.24	230	7.2				
7	15:00	19.24	5.1	270	55	410	59	1.34	19.57	210	7.2				
8	16:00	19.98	5.2	310	59	330	64		22.11	190	7.0				
9															
10															
11															



Operator's Sign



Plant In-Charge Sign

Attested Photo Copy

 Km. Udhwa Bhatia
 Advocate & NOTARY, Dehradun.



**National Federation of Farmer's
Procurement, Processing and Retailing
Co-Operatives of India Ltd, (NACOF)**

FEB - 2023

CDRO LOGBOOK

NACOF

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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 02

CDRO LOGSHEET

Date: 02/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.824	1.242	0.862	0.362
2	9:30	3.964	1.246	0.866	0.365
3	10:30	3.962	1.248	0.868	0.368
4	11:30	3.972	1.254	0.869	0.372
5	12:30	3.998	1.260	0.862	0.378
6	13:30	4.002	1.252	0.878	0.376
7	15:30	4.001	1.256	0.889	0.379
8	16:30	4.006	1.262	0.892	0.382



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 07

CDRO LOGSHEET

Date: 04/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.624	1.242	0.862	0.382
2	9:30	3.674	1.246	0.865	0.385
3	10:30	3.724	1.248	0.868	0.388
4	11:30	2.862	1.258	0.872	0.372
5	12:30	3.898	1.262	0.874	0.396
6	13:30	4.002	1.260	0.878	0.388
7	15:30	4.001	1.256	0.882	0.381
8	16:30	3.968	1.252	0.886	0.384



/s/

**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 06

CDRO LOGSHEET

Date: 06/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.992	1.244	0.864	0.366
2	9:30	3.994	1.245	0.866	0.368
3	10:30	3.996	1.246	0.869	0.370
4	11:30	3.998	1.247	0.871	0.372
5	12:30	3.996	1.248	0.874	0.375
6	14:30	3.990	1.249	0.876	0.378
7	15:30	3.991	1.250	0.878	0.382
8	16:30	3.894	1.254	0.881	0.385



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 02

CDRO LOGSHEET

Date: 08/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.784	1.245	0.862	0.370
2	9:30	3.812	1.246	0.864	0.372
3	10:30	3.824	1.247	0.868	0.374
4	11:30	3.834	1.248	0.871	0.375
5	12:30	3.894	1.249	0.874	0.376
6	14:30	3.914	1.251	0.878	0.378
7	15:30	3.942	1.252	0.880	0.379
8	16:30	3.994	1.258	0.882	0.381



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 10

CDRO LOGSHEET

Date: 10/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.812	1.241	0.865	0.364
2	9:30	3.842	1.243	0.868	0.368
3	10:30	3.912	1.245	0.871	0.372
4	11:20	3.894	1.251	0.874	0.375
5	12:30	3.942	1.252	0.875	0.378
6	14:30	3.842	1.253	0.879	0.382
7	15:30	4.004	1.255	0.883	0.385
8	16:30	3.992	1.256	0.887	0.389



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: /2

CDRO LOGSHEET

Date: 12/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m3/hr)	Outlet Leachate (treated) (m3/hr)	Rejected Leachate (m3/hr)
1	8:30	3.824	1.246	0.868	0.364
2	9:30	3.842	1.248	0.871	0.368
3	10:30	3.912	1.250	0.874	0.372
4	11:30	3.962	1.252	0.875	0.374
5	12:30	3.974	1.248	0.877	0.366
6	14:30	3.998	1.254	0.878	0.378
7	15:30	4.001	1.252	0.879	0.380
8	16:30	4.008	1.247	0.876	0.381



/s/

**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No. 1/4

CDRO LOGSHEET

Date: 14/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m3/hr)	Outlet Leachate (treated) (m3/hr)	Rejected Leachate (m3/hr)
1	8:30	3.842	1.244	0.864	0.364
2	9:30	3.868	1.245	0.865	0.372
3	10:30	3.942	1.247	0.868	0.374
4	11:30	3.964	1.249	0.871	0.375
5	12:30	3.992	1.252	0.875	0.375
6	14:30	4.001	1.255	0.878	0.372
7	15:30	4.012	1.257	0.879	0.378
8	16:30	4.008	1.262	0.882	0.384



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 76

CDRO LOGSHEET

Date: 16/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.841	1.242	0.851	0.392
2	9:30	3.872	1.248	0.862	0.394
3	10:30	3.914	1.252	0.871	0.381
4	11:30	3.924	1.254	0.868	0.395
5	12:30	3.962	1.250	0.874	0.398
6	14:30	3.721	1.248	0.880	0.382
7	15:30	3.924	1.254	0.889	0.384
8	16:30	4.001	1.259	0.886	0.374



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 18

CDRO LOGSHEET

Date: 18/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.824	1.248	0.868	0.371
2	9:30	3.864	1.251	0.874	0.374
3	10:30	3.874	1.253	0.878	0.379
4	11:30	3.914	1.255	0.882	0.382
5	12:30	3.929	1.245	0.874	0.376
6	14:30	3.945	1.242	0.877	0.362
7	15:30	3.995	1.262	0.871	0.374
8	16:30	3.999	1.238	0.889	0.376



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 2nd**CDRO LOGSHEET**

Date: 20/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m3/hr)	Outlet Leachate (treated) (m3/hr)	Rejected Leachate (m3/hr)
1	8:30	3.512	1.241	0.863	0.365
2	9:30	3.624	1.245	0.867	0.368
3	10:30	3.718	1.249	0.869	0.377
4	11:30	3.772	1.251	0.874	0.393
5	12:30	3.948	1.255	0.879	0.326
6	14:30	3.952	1.259	0.882	0.348
7	15:30	3.914	1.262	0.883	0.381
8	16:30	3.512	1.251	0.885	0.382



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 22

CDRO LOGSHEET

Date: 22/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.862	1.245	0.851	0.351
2	9:30	3.892	1.247	0.861	0.352
3	10:30	3.914	1.251	0.875	0.354
4	11:30	3.926	1.255	0.881	0.355
5	12:30	3.938	1.256	0.889	0.341
6	14:30	3.942	1.257	0.895	0.348
7	15:30	3.946	1.242	0.874	0.349
8	16:30	3.992	1.264	0.879	0.349



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 24

CDRO LOGSHEET

Date: 24/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	2.812	1.248	0.862	0.362
2	9:30	3.886	1.250	0.868	0.365
3	10:30	3.912	1.252	0.874	0.368
4	11:30	3.924	1.254	0.876	0.376
5	12:30	3.934	1.256	0.878	0.378
6	14:30	3.972	1.257	0.879	0.379
7	15:30	3.994	1.262	0.881	0.381
8	16:30	4.001	1.228	0.824	0.383



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National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)

Page No.: 25

CDRO LOGSHEET

Date: 25/02/20

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.862	1.245	0.862	0.365
2	9:30	2.942	1.247	0.869	0.371
3	10:30	3.991	1.242	0.868	0.378
4	11:30	3.992	1.257	0.874	0.384
5	12:30	4.002	1.262	0.877	0.392
6	14:30	4.124	1.272	0.888	0.384
7	15:30	3.912	1.242	0.864	0.375
8	16:30	2.724	1.248	0.882	0.346



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**National Federation of Farmer's Procurement, Processing and
Retailing Co-Operatives of India Ltd,
(NACOF)**

Page No.: 23

CDRO LOGSHEET

Date: 27/02/23

S.No	Time	Electricity Consumption (Unit/KWH)	Inlet Leachate (m ³ /hr)	Outlet Leachate (treated) (m ³ /hr)	Rejected Leachate (m ³ /hr)
1	8:30	3.412	1.248	0.874	0.361
2	9:30	3.562	1.249	0.875	0.371
3	10:30	3.584	1.251	0.876	0.374
4	11:30	3.596	1.252	0.877	0.375
5	12:30	3.612	1.252	0.869	0.381
6	14:30	3.718	1.252	0.879	0.383
7	15:30	3.869	1.257	0.881	0.387
8	16:30	3.924	1.248	0.880	0.369

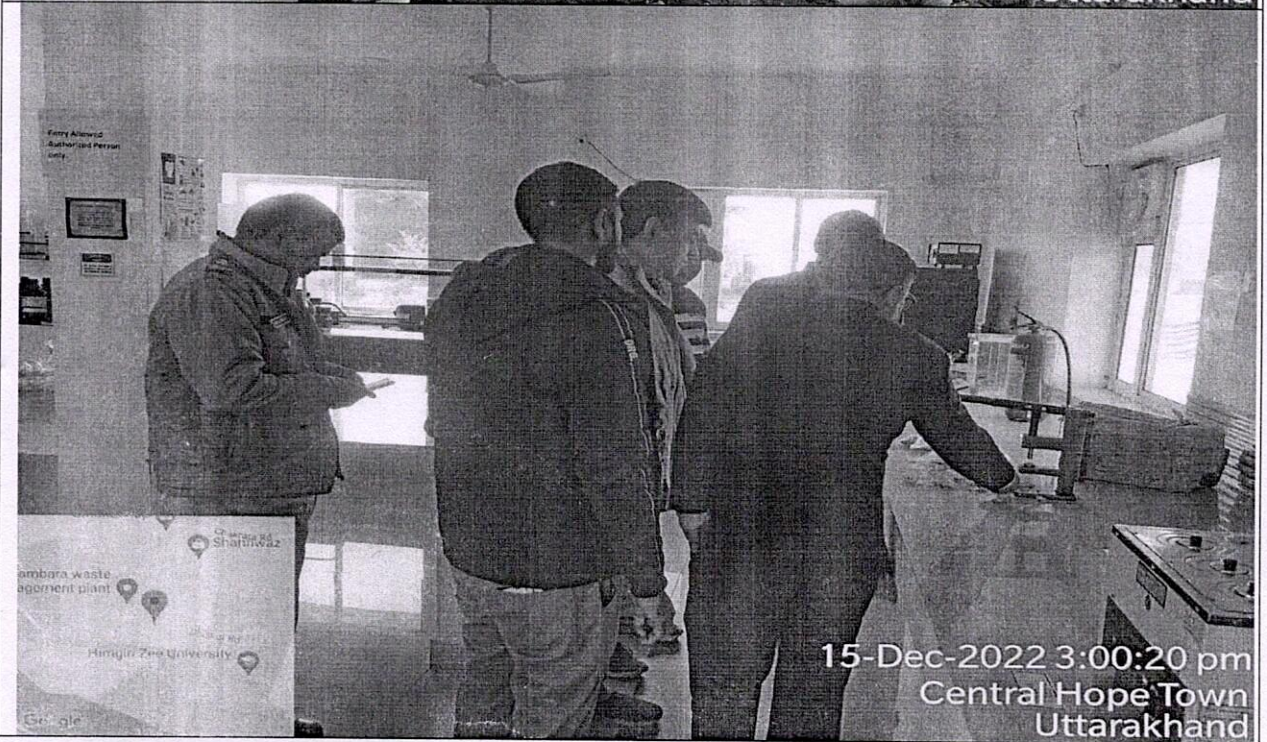
Attested Photo Copy

Km. URMILA BHATTIA
Address & NOTARY, Dehradun.



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Site Inspection by Hon'ble Justice District League Service Authorities of Uttarakhand, Chief Municipal Health officer Municipal Corporation Dehradun, on dates 15-December -2022.



NOTARY
 K.M. Urmairi Chavda
 Advocate
 Reg. No. 147/2012
 Dehradun
 STATE OF UTTARAKHAND

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Site Inspection by Municipal Commissioner, Nagar Nigam Dehradun on dates – 25 December - 2022.



NOTARY
 Km. Urmila Bhatia
 Advocate
 Reg. No. 39/01/02
 Dehradun
 STATE OF UTTARAKHAND

Ug

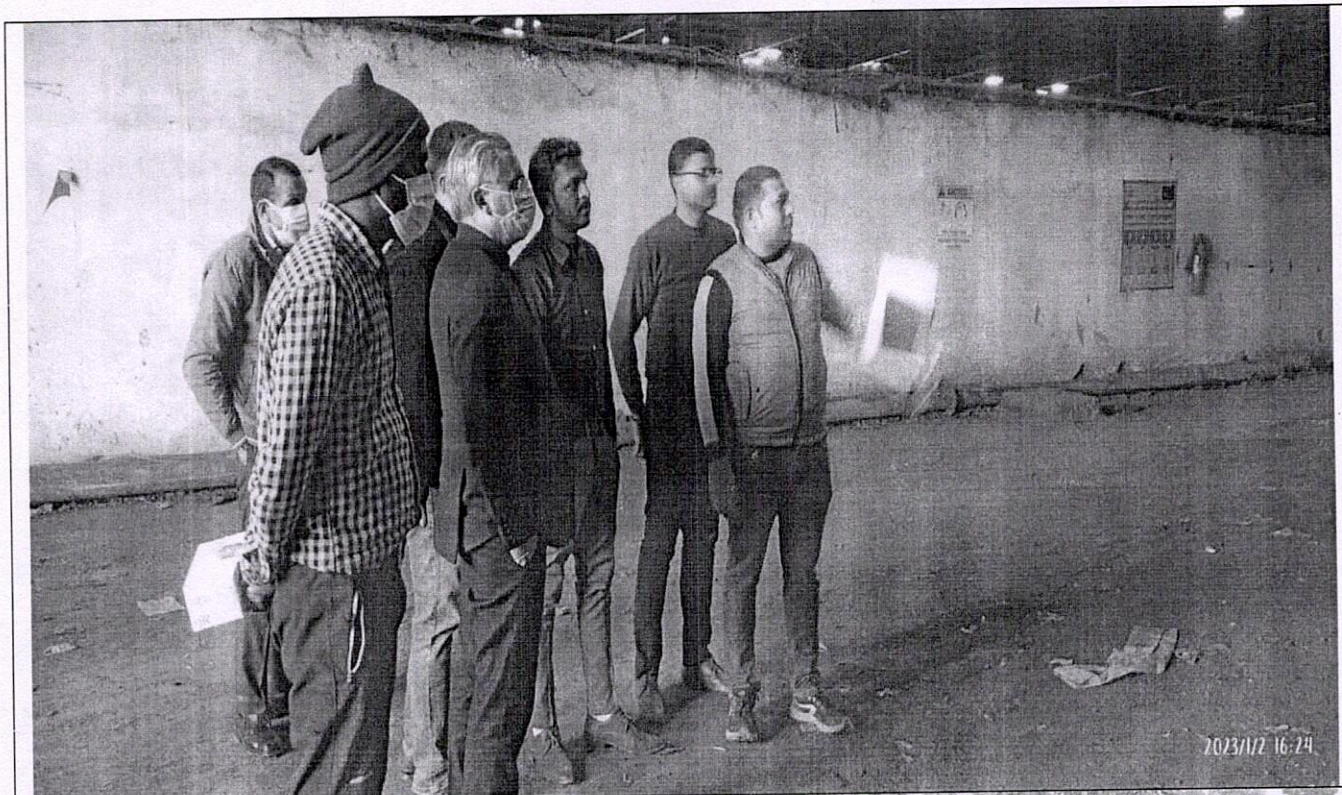
107



N. P. Y.
 Km. Uppala Bhatia
 Advocate
 Reg. No. 99/01/02
 Behradun
 STATE OF UTTARAKHAND

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● Site Inspection by Hon'ble Mayor Nagar Nigam Dehradun and , Chief Municipal Health officer Municipal Corporation Dehradun, on dates 02- Janaury-2023.

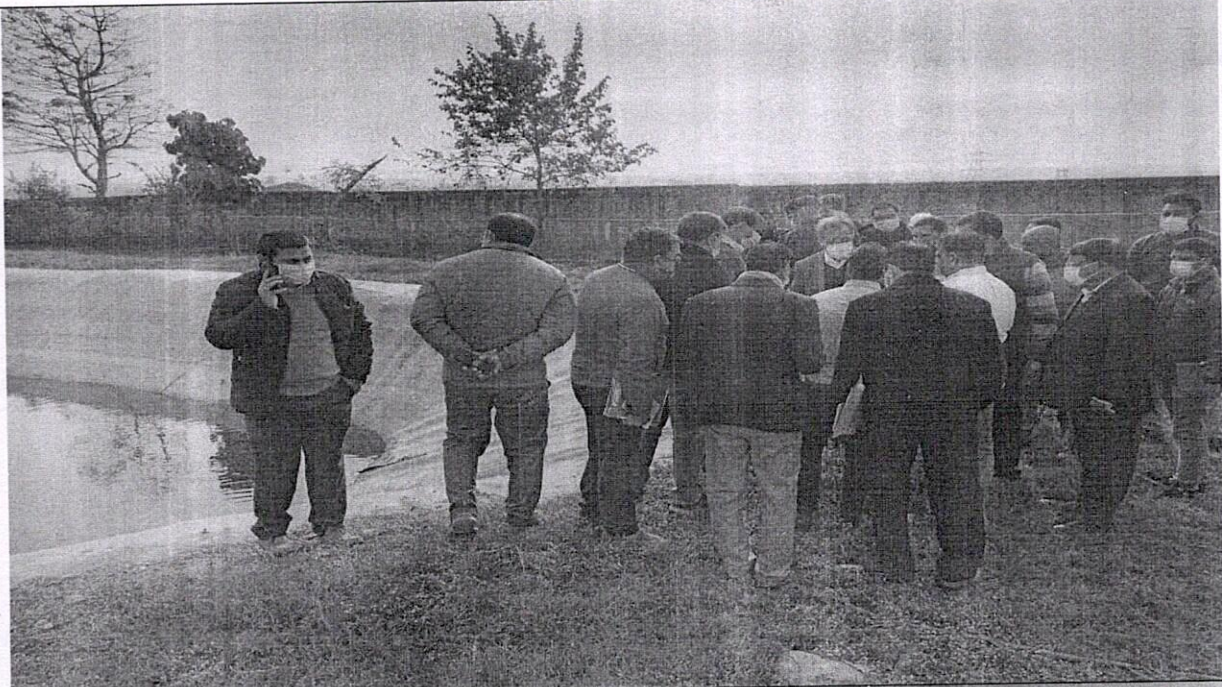


★ NOTARY ★
 Km. Urmila Bhatia
 Advocate
 Reg. No.-09/01/02
 Dehradun
 ★ STATE OF UTTARAKHAND ★

Handwritten signature

169

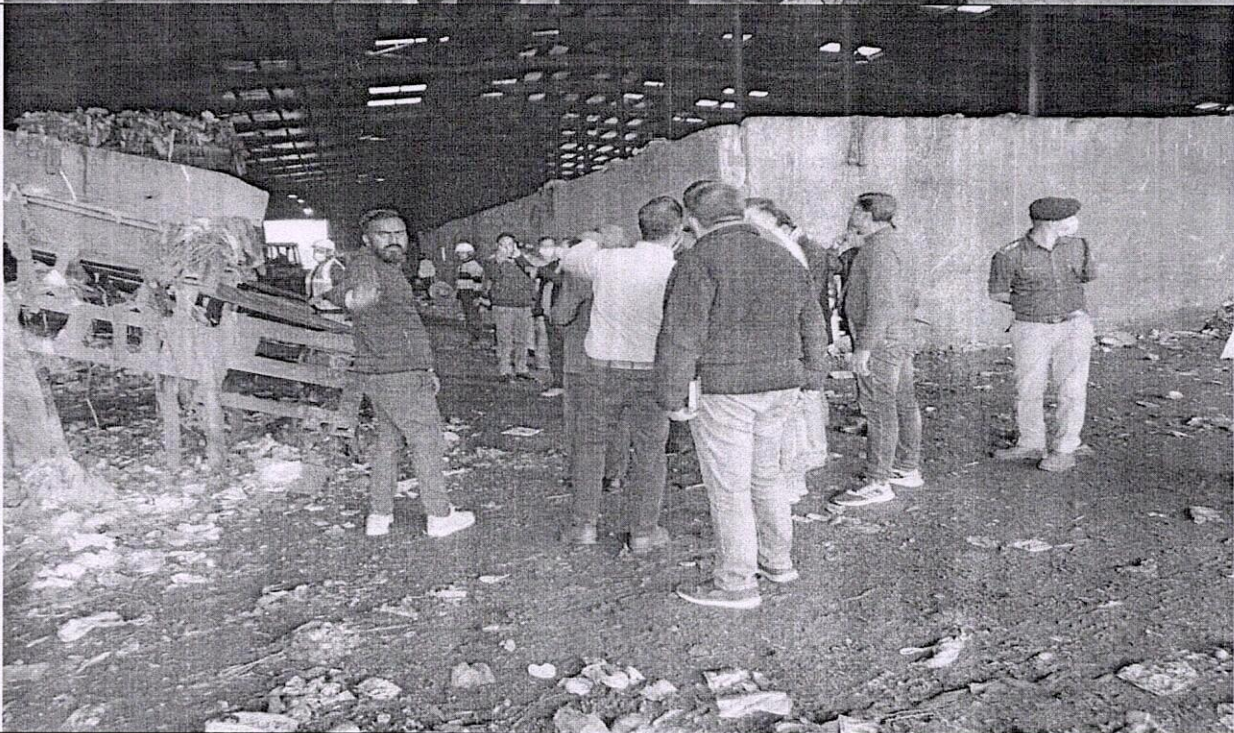
Site Inspection by Prakalan Samiti, Secretary Urban Development Department Govt. of Uttarakhand, Municipal Commissioner , Nagar Nigam Dehradun, SWM Nodal Officer Govt. of Uttarakhand, SDM Vikash Nagar Dehradun Govt. of Uttarakhand, on dates -9 January-2023.



NOTARY
 Km. Urmila Bhatia
 Advocate
 Reg. No. 09/01/02
 Dehradun
 STATE OF UTTARAKHAND

Mg

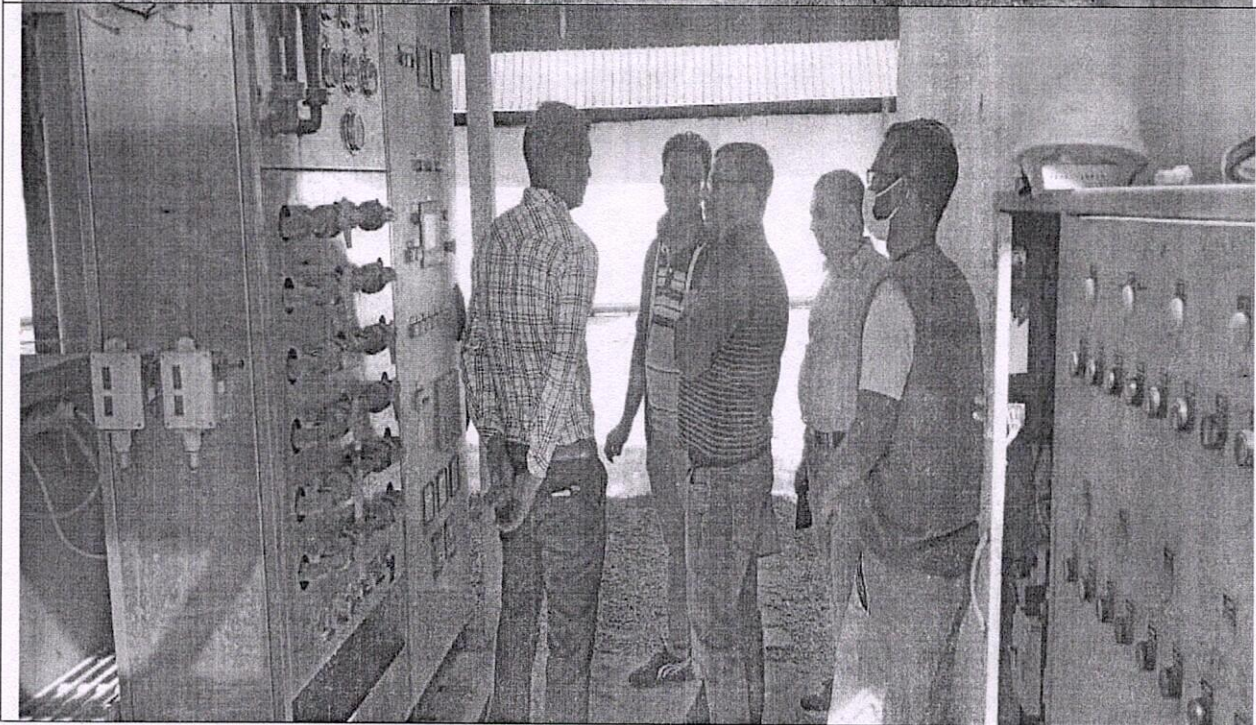
110



NOTARY
 Km. Urmia Ghata
 Advocate
 Reg. No-09/01/02
 Jamadun
 STATE OF UTTARAKHAND

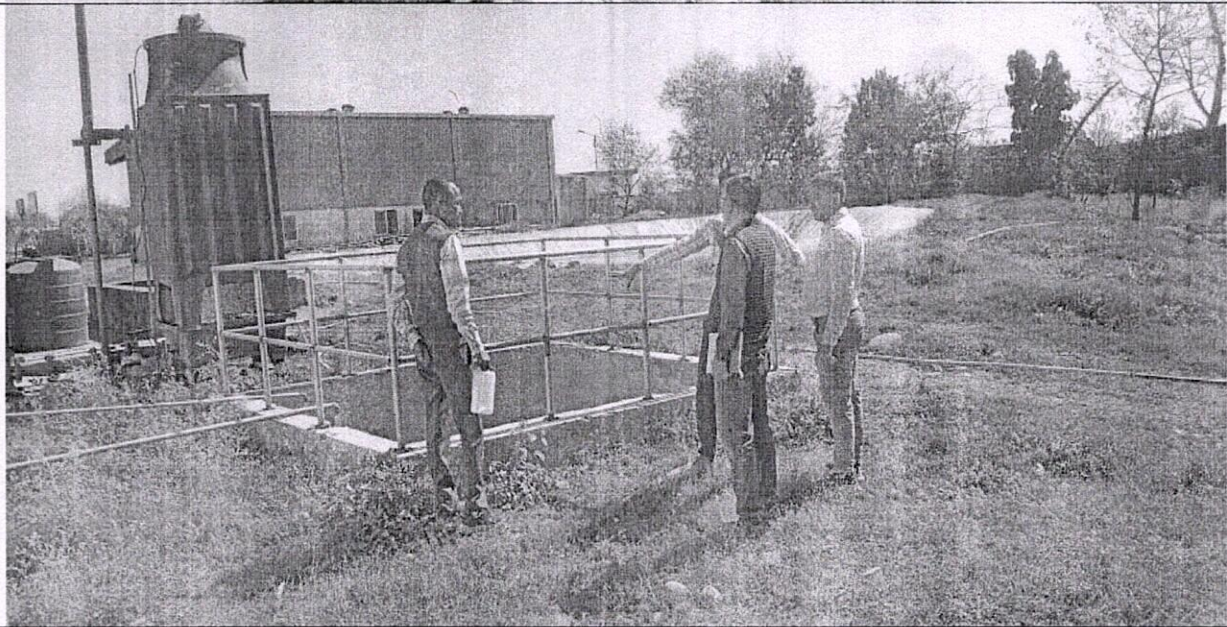
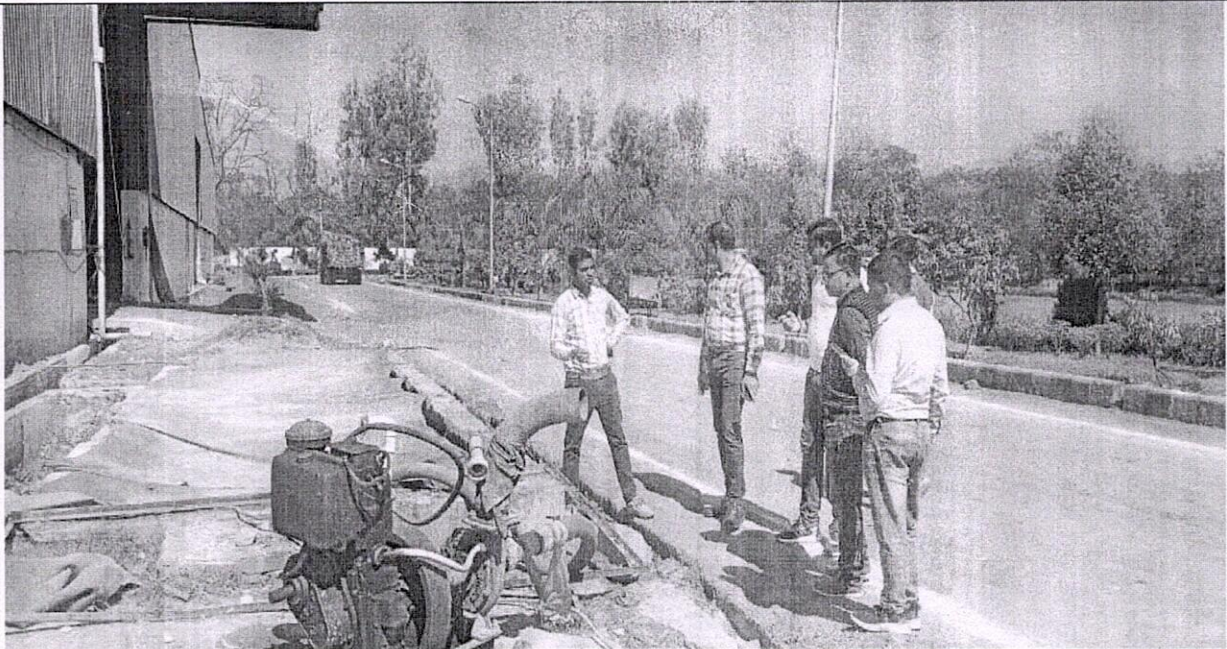
Ng

Site Inspection by Regional officer, State Pollution control Board Govt. of Uttarakhand, on dates -23 February -2023.

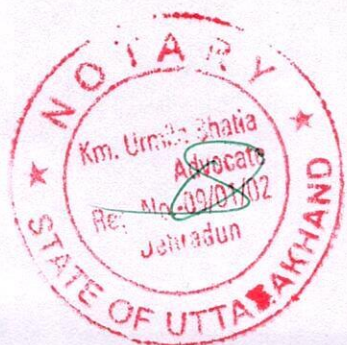


NOTARY
 Km. Urmila Bhatia
 Advocate
 Reg. No. 10/01/02
 Dehradun
 STATE OF UTTARAKHAND

Handwritten signature in blue ink.



Attested & valid copy
 Km. URMILA BHATIA
 Advocate & NOTARY, Dehradun.



Handwritten signature in blue ink.



कार्यालय नगर निगम, देहरादून

दूरभाष-0135-2714034, फैक्स-0135-288300, website-www.nagariganidheradun.com
Email-nagariganidn@gmail.com



पत्रांक. 109/51/2023

दिनांक 29/02/2023

आदेश

प्लास्टिक अपशिष्ट प्रबंधन नियम 2016 (समय-समय पर यथा सरोचित) ठोस अपशिष्ट प्रबंधन नियम-2016 (समय-समय पर यथा सरोचित) उत्तराखण्ड शासन के शासनादेश सं-84/XXXVIII-1-20-13(11) 2001; दिनांक 16.02.2021, नगर निगम अधिनियम-1959 की सुसंगत धारकों के अन्तर्गत प्रदात स्थितियों का प्रयोग करते हुए एवं रिट अधिका संख्या-83/2022 जितेन्द्र काश्यप बनाम राज्य में समय-समय पर माओ उच्च न्यायालय, नैनीताल द्वारा पालित आदेशों के अनुपालनार्थ, निम्नानुसार दिशा-निर्देश जारी किये जाते हैं:-

1. देहरादून नगर निगम क्षेत्रान्तर्गत समय-समय पर समस्त सिनेमाघरों, गैलरी, शॉपिंग कॉम्प्लेक्स, होटल एवं रेस्तरां, कैंपे, मेकअप क्लब, कालेज/बैंक, कैंटर/वेन, कैंटर/पार्टी हॉल, थिएटर शॉप, फ्लोर एण्ड सल्वे गण्डों व्यवसायियों आदि के द्वारा अपने प्रतिष्ठान में उत्पादित होने वाले ठोस अपशिष्ट का ठोस अपशिष्ट प्रबंधन नियम-2016 के अनुसार पृथकीकरण करते हुए स्वयं निस्तारण करना होगा।
2. उपरोक्त के साथ-साथ 50 निवास/सिखारती ईकाईयों से अधिक के हाईराइज एपार्टमेंट (High Rise Apartments)/मल्टी फ्लोर रेजिडेन्शियल सोसाइटी (Multi Floor Residential Society) को भी उपरानुसार सूखा-गीला कूड़ा पृथकीकरण करते हुए निस्तारण करना होगा।
3. माओ उच्च न्यायालय, नैनीताल के आदेशों के क्रम में उपरोक्तानुसार संस्थानों को सूखा कचरा/प्लास्टिक कचरा पृथक-पृथक करते हुए सीधे रिसाइकलर को उपलब्ध कराना होगा।
4. ठोस अपशिष्ट प्रबंधन नियम-2016 एवं कचरे के बेहतर प्रबंधन हेतु बल्क वेस्ट जनरेटर (Bulk Waste Generator) को कंपनी में आने वाले उपरोक्त समस्त संस्थानों को गीले कूड़े/घरेलू कूड़े का पृथकीकरण करते हुए कम्पोस्टिंग अथवा अन्य विधिवान्वय तरीके से स्वयं निस्तारण करना होगा।
5. इस हेतु समस्त संस्थानों को नगर निगम देहरादून द्वारा इस नोटिस के प्रकाशन होने के 20 दिवस के भीतर निगम को कार्ययोजना उपलब्ध करानी होगी। तदोपलब्ध एक माह के भीतर उपरोक्त निर्देशों का क्रियान्वयन भी करना होगा। ऐसा न करने पर निम्नानुसार जुर्माना/जमानत किया जायेगा, जिसका सम्पूर्ण दायित्व सम्बन्धित पार्टी का तथा का होगा-
 - 15 दिवस के भीतर कार्ययोजना न देने पर प्रथम जुर्माना रु 5000/- (रुपये पांच हजार मात्र) एवं तदोपलब्ध प्रत्येक बार रु 10,000/- (रुपये दस हजार मात्र) का जुर्माना निर्धारित किया जायेगा।
 - कार्ययोजना पेश करने एवं स्वीकृति के पश्चात एक माह में कार्ययोजना अनुसार क्रियान्वयन न करने की स्थिति में प्रथम बार रु 10,000/- (रुपये दस हजार मात्र) एवं तदोपलब्ध रु 20,000/- (रुपये बीस हजार मात्र) का जुर्माना प्रत्येक बार निर्धारित किया जायेगा।
6. नगर निगम देहरादून द्वारा इस हेतु पृथक बैठक दिनांक 28.02.2023 को नगर निगम टाऊन हॉल में की जायेगी, जिसमें सम्बन्धित पार्टी अपना ध्यान रख सकते हैं अथवा आदेश के सम्बन्ध में संवाद करना चाहते हैं तो कर सकते हैं।
उक्त आदेश तत्काल प्रभाव में लागू होगा। आदेश के बेहतर क्रियान्वयन हेतु समय-समय पर अग्रिम दिशा-निर्देश भी जारी किये जायेंगे। उपरोक्त आदेशों के क्रियान्वयन हेतु नगर निगम देहरादून द्वारा समस्त सम्बन्धित संस्थानों को प्रदान किया जायेगा।



Ho

(मनुज गोयल)
अधिकारक
नगर आयुक्त,
नगर निगम देहरादून।

सार्वजनिक सूचना

प्लास्टिक अपशिष्ट प्रबंधन नियम 2016 (समय-समय पर पद्या संशोधित), ठोस अपशिष्ट प्रबंधन नियम-2016 (समय-समय पर पद्या संशोधित) एवं नगर निगम अधिनियम-1959 की सुसंगत धाराओं के अन्तर्गत प्रदत्त शक्तियों का प्रयोग करते हुए निम्नानुसार दिशा-निर्देश जारी किये जाते हैं:-

1. देहरादून नगर निगम क्षेत्रान्तर्गत समय-समय पर समस्त सिनेमाघरों, गीत शॉपिंग कॉम्प्लेक्स, होटल एवं रेस्तरा, कैंडे, मोबाईल फूड काउन्टर/पैन, कैटरिंग, वैडिंग/जॉर्टी ड्रॉल, गीट शॉप, फल एवं सब्जी गन्दी व्यवस्थितियों आदि के द्वारा अपने प्रतिष्ठान में उत्पादित होने वाले ठोस अपशिष्ट का ठोस अपशिष्ट प्रबंधन नियम-2016 के अनुसार पृथकीकरण करते हुए स्वयं निस्तारण करना होगा।
2. उपरोक्त के साथ-साथ 50 निवास/रिहायशी इकाईयों से अधिक के हाईराइज एपार्टमेंट (High Rise Apartments)/मल्टी फ्लोर रेजिडेन्सियल सोसाइटी (Multi Floor Residential Society) को भी उपरानुसार सूखा-गीसा शूझा पृथकीकरण करते हुए निस्तारण करना होगा।
3. माओ उच्च न्यायालय, नैनीताल के आदेशों के क्रम में उपरोक्तानुसार संस्थानों को सूखा कचरा/प्लास्टिक कचरा पृथक-पृथक करते हुए सीधे रिहाईकरण को उपलब्ध करना होगा।
4. ठोस अपशिष्ट प्रबंधन नियम-2016 एवं कचरे के वेष्टर प्रबंधन हेतु बल्क वेस्ट जनरेटर (Bulk Waste Generator) की श्रेणी में आने वाले उपरोक्त समस्त संस्थानों को गीले कूड़े/जैविक कूड़े का पृथकीकरण करते हुए कम्पोस्टिंग अथवा अन्य विविधान्य तरीके से स्वयं निस्तारण करना होगा।
5. इस हेतु समस्त संस्थानों को नगर निगम देहरादून द्वारा इस नोटिस के प्रकाशन होने के 20 दिवस के भीतर निगम को कार्ययोजना उपलब्ध करानी होगी, तदनुषंग एक मूड के भीतर उपरोक्त निर्देशों का क्रियान्वयन भी करना होगा। ऐसा न करने पर निम्नानुसार पुनर्ना/खतना किया जायेगा, जिसका सम्पूर्ण दायित्व समाहित पार्टी का स्वयं का होगा:-
6. नगर निगम देहरादून द्वारा इस हेतु पृथक बैठक दिनोंक 28.02.2023 को नगर निगम टाऊन हॉल में की जायेगी, जिसमें सम्पन्नित पार्टी अपना पक्ष रख सकते हैं अथवा आदेश के सम्बन्ध में सवाद करना चाहते हैं तो कर सकते हैं।

उक्त आदेश तत्काल प्रभाव से लागू होगा। आदेश के वेष्टर क्रियान्वयन हेतु समय-समय पर अग्रिम दिशा-निर्देश भी जारी किये जायेंगे। उपरोक्त आदेशों के क्रियान्वयन हेतु नगर निगम देहरादून द्वारा समस्त सम्भव सहयोग प्रदान किया जायेगा। विस्तृत जानकारी के लिये नगर निगम के सूक्ष्म अनुभाग में सम्पर्क कर सकते हैं।

नगर आयुक्त, नगर निगम देहरादून।



Attested Photo Copy

K.M. UMESH CHHATIA
Advocate & Notary, Behradun.

मुख्य नगर स्वास्थ्य अधिकारी,
नगर निगम देहरादून।

G2C

कोषालय नगर निगम, देहरादून

दूरभा-0135-2214074, फोन-0135-2851060, website-www.nagamigamdehradun.com

Email-nagamigam.ddn@gmail.com.

संख्या: 2202-CH/

दिनांक: 20/02/23

1. समस्त सम्पर्क: समस्त पत्र को इस आदेश से प्रेषित कि उक्त सूचना को अपने समाचार पत्र के देहरादून संस्करण में आगामी अंक में प्रकाशित करते हुए निर्धारित फूट के साथ विल इस कार्यालय को प्रस्तुत करने का कष्ट करें।
2. ऑफिसीय अधिकारी, को इस निर्देश के साथ कि उक्त को नगर निगम की वेबसाइट पर अपलोड करना सुनिश्चित करें।
3. कार्यालय प्रती।

मुख्य नगर स्वास्थ्य अधिकारी,
नगर निगम देहरादून।

नगर निगम, देहरादून क्षेत्र में विभिन्न अधिनियमों के अन्तर्गत वर्ष 2023 के सिंगल यूज
प्लास्टिक चालानों का विवरण

प्लास्टिक और अन्य जीव अनाशित कूड़ा कचरा (उपयोग और निस्तारण का विनियमन) अधिनियम 2000		
वर्ष 2023	कुल चालान	कुल जमा कराया गया जुर्माना
जनवरी-2023	118	23100
फरवरी-2023	666	152960
मार्च-2023	282	105500
कुल	1,066	2,81,560

/s/



नगर निगम, देहरादून क्षेत्र में विभिन्न अधिनियमों के अन्तर्गत वर्ष 2022 से वर्ष 2023 के सिंगल यूज प्लास्टिक घालानों का विवरण

<u>प्लास्टिक और अन्य जीव अनाशित कूड़ा कचरा (उपयोग और निस्तारण का विनियमन) अधिनियम 2000</u>		
वर्ष 2022	कुल चलान	कुल जमा कराया गया जुर्माना
जुलाई	537	150150
अगस्त	90	34920
सितम्बर	2116	580850
अक्टूबर	221	97060
नवम्बर	311	123210
दिसम्बर	243	77100
जनवरी-2023	118	23100
फरवरी-2023	666	152950
मार्च-2023	282	105500
कुल	4584	3324830

Attested ~~Photo~~ Copy
 Km. URMILA SHUKLA
 Advocate & NOTARY, Dehradun.

Handwritten signature



विंगल यूज प्लास्टिक के कचरा, विपणन, उत्खानन, प्रयोग, आदि को प्रतिबन्धित की जाने वाली सम्बन्धी कार्यवाही की गतानी सूचना का विवरण
दिनांक जुलाई 2022 से मार्च 2023

क्र.सं. (S.No.)	Name of the Organisation	प्रवर्तन (Enforcement)					आर्थिक/नशील (I.E.C.)		
		निरीक्षणों की संख्या (No. of Inspections Conducted)	उल्लंघन की संख्या (No. of Breach Identified)	चलानों की संख्या (No. of Challans)	अवशोषण की मात्रा (Quantity Confiscated in Kg)	अर्थदण्ड (Total Penalty Imposed in INR)	प्रशिक्षण (Training)	प्रसार-प्रसार (Publicity)	निगरानी (Monitoring)
1	नगर निगम देहरादून	11596	4584	4584	11900	1324830	151	396	864



Kg



बिहार न्याय विभाग, दरभंगा
www.biharnyay.gov.in

बिहार न्याय विभाग

आज्ञापित न्यायिक कार्य के निम्नलिखित विवरण प्रस्तुत है -

क्र.सं.	विवरण	दिनांक
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30.15
30/10/20

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